

ORISSA HIGH COURT

FILING REPORT AS ON :04/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/13178/2026	M. PRASAN @ MARI PRASANNA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	HINJILI /361 /2024) //	AOR20220001558C202600091
2	D-BLAPL/13181/2026	M. PRASAN @ MARI PRASANNA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	HINJILI /331 /2024) //	AOR20220001558C202600090
3	D-BLAPL/13182/2026	AJAYA MAHANANDIA VS STATE OF ODISHA	MAHES DAS VS	/ /0) //	
4	D-BLAPL/13183/2026	M. PRASAN @ MARI PRASANNA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	HINJILI /537 /2024) //	AOR20220001558C202600092
5	D-BLAPL/13184/2026	MANI SINDHE VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BERHAMPUR TOWN /92 /2026) //	AOR20220001558C202600084
6	D-BLAPL/13186/2026	ROHIT CHHACHAN VS STATE OF ODISHA	TRILOCHAN NANDA VS	SOHELLA /85 /2026) //	
7	D-BLAPL/13187/2026	PRADIP MALIK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	RAJKANIKA /166 /2026) //	AOD20240000557C202600052
8	D-BLAPL/13188/2026	CHANDRAKANTA MALLIK VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	BHADRAK TOWN /168 /2026) //	
9	D-BLAPL/13190/2026	BAPI @ SANTOSH BEHERA @ SANTOSH KUMAR BEHERA VS STATE OF ODISHA	BARADA PRASAD DASH VS	KHAIRA /42 /2026) //	
10	D-BLAPL/13192/2026	LOKA @ LOKANATH SAHU VS STATE OF ODISHA	PRANAYA KUMAR MOHAPATRA VS	BAGDIA /32 /2026) //	
11	D-BLAPL/13196/2026	DEBASISH PRAHARAJ @ NANTU VS STATE OF ORISSA	ARUN KUMAR BEHERA VS	TALASARI MARINE /33 /2025) //	AOR20220003422C202600051

ORISSA HIGH COURT**FILING REPORT AS ON :04/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
12	D-BLAPL/13198/2026	MITU @ DURYODHAN BEHERA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	PATKURA /71 /2025 () //	AOD20240000557C202600054
13	D-BLAPL/13206/2026	ABHIJEET SAHOO @ ABHIJIT SAHOO VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	//0 () //	
14	D-BLAPL/13211/2026	BAPUN @ SATYAJIT MAJHI VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BASUDEVPUR /56 /2023 () //	
15	D-BLAPL/13221/2026	PADIA SODI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KALIMELA /261 /2024 () //	
16	D-BLAPL/13223/2026	RAMARAO BALASINGH @ BALISINGH VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	K.SINGHPUR /107 /2025 () //	
17	D-BLAPL/13224/2026	P. DISARI ANIL VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	RAYAGADA TOWN /452 /2025 () //	
18	D-BLAPL/13228/2026	NETRANANDA PRADHAN VS STATE OF ODISHA	ANIRUDHA DAS VS	BOUDH /336 /2024 () //	
19	D-BLAPL/13229/2026	MANISH GOND @ MAJHI VS STATE OF ODISHA	ANIRUDHA DAS VS	PATNAGARH /245 /2020 () //	
20	D-BLAPL/13232/2026	BASUDEB GOGRAI @ BASU @ BASUDEB GAGARAI VS STATE OF ODISHA	ALOK KUMAR PANDA VS	JODA /78 /2026 () //	
21	D-BLAPL/13238/2026	ARABINDA BAGHA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BOUDH /157 /2020 () //	
22	D-BLAPL/13240/2026	SOURAV TIWARY @ SAURAV VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	KHAJURIPADA /60 /2026 () //	
23	D-BLAPL/13251/2026	BHUPENDRA NAIK	MANAS KUMAR CHAND	KESINGA /5 /2026	

ORISSA HIGH COURT

FILING REPORT AS ON :04/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/13253/2026	JAGANNATH NAIK	JNYANANANDA PANDA	KOKSARA /190 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/13254/2026	BAYA @ CHAKULI @ SANTOSH PARIDA	ARIJEET MISHRA	PATTAMUNDAI MODEL /266 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/13255/2026	RAKESH NAYAK @ MANAS	PRANAY KUMAR MAHARAJ	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/13256/2026	ASISH @ ASHISH KUMAR JENA	ARIJEET MISHRA	KUDANAGARI /120 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/13257/2026	SUKDEB @ SUKDEV MUDULI	ARIJEET MISHRA	UMERKOTE /57 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/13258/2026	KRUSHNA CHANDRA BISOI @ PINTU	ARIJEET MISHRA	JEYPORE SADAR /114 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/13259/2026	ANANTA KANDI	AMLAN SHAKTI PAUL	KHURDA MODEL /116 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/13260/2026	NABIN KUMAR @ YADAV	ARIJEET MISHRA	BARBIL /29 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/13264/2026	NALTU @ LALTU @ LALTU KHAN @ SK KURBAN	BABITA DAS	TALCHER TOWN /145 /2026	AOD20230000734C202600004
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/13266/2026	MUHAMMAD SAIF	JUGALA KISHORE PANDA	ATTABIRA /182 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/13268/2026	KARUNA @ ASHIS SWAIN @ ASHISH SWAIN	JAGABANDHU SAHU	BOLANGIR TOWN /65 /2026	AOR20220001487C202600069
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :04/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
35	D-BLAPL/13269/2026	STATE OF ODISHA RAMESH CHANDRA MAJHI VS	ARUN KUMAR BUDHIA VS	// SAHID NAGAR P.S. /348 /2025 ()	AOD20240000603C202600013
36	D-BLAPL/13270/2026	STATE OF ODISHA SODI MUNNA VS	RAJIB LOCHAN PATNAIK VS	// //0 ()	
37	D-BLAPL/13274/2026	STATE OF ODISHA RAGHUNATH NAG VS	ROHIT KUMAR SUNA VS	// // ()	AOR2022000053C202600032
38	D-BLAPL/13276/2026	STATE OF ODISHA ASHISH SALBAM VS	RAJIB LOCHAN PATNAIK VS	// //0 ()	
39	D-BLAPL/13277/2026	STATE OF ODISHA BABULA KALUNDIA VS	MANORANJAN PADHY VS	// KHUNTUNI /103 /2023 ()	AOD20220003086C202600054
40	D-BLAPL/13278/2026	STATE OF ODISHA ANIL SOY VS	UMAKANTA BARIK VS	// TIKAYATPALI /8 /2026 ()	
41	D-BLAPL/13280/2026	STATE OF ODISHA BABULA SABAR VS	BHABANI SHANKAR DASPARIDA VS	// SPECIAL CRIME UNIT /9 /2024 ()	
42	D-BLAPL/13282/2026	STATE OF ODISHA LALTU @ SK KURBAN VS	BABITA DAS VS	// TALCHER TOWN /140 /2026 ()	AOD20230000734C202600005
43	D-BLAPL/13284/2026	STATE OF ODISHA CHITRASEN GANDA @ JAYRAM VS	ARIJEET MISHRA VS	// UMERKOTE /57 /2026 ()	
44	D-BLAPL/13285/2026	STATE OF ODISHA IRA MALLICK VS	RAKESH KUMAR SARANGI VS	// // ()	AOR20220001665C202600072
45	D-BLAPL/13289/2026	STATE OF ODISHA AJAYA KARADA VS STATE OF ODISHA	DUSHMANTA SAHOO VS	// ADVA /7 /2025 () //	AOD20230001228C202600007

ORISSA HIGH COURT

FILING REPORT AS ON :04/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
46	D-BLAPL/13295/2026	KIRAN SUNANI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TUMUDIBANDHA /59 /2026 () //	
47	D-BLAPL/13297/2026	SUNIL KUMAR SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /39 /2026 () //	
48	D-BLAPL/13299/2026	CHANDINI GARAMI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARINE PS AT JAMBO /136 /2025 () //	
49	D-BLAPL/13300/2026	DEBENDRA MALIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /361 /2025 () //	
50	D-BLAPL/13301/2026	FAKIRA KHARA VS STATE OF ODISHA	MANGU NANDY VS	POTTANGI /124 /2023 () //	
51	D-BLAPL/13302/2026	BAJARANG SAHARA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	BYREE /299 /2025 () //	
52	D-BLAPL/13303/2026	ALOK PARIDA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	/ /0 () //	
53	D-BLAPL/13304/2026	RAMA CHANDRA KHARA VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /212 /2024 () //	
54	D-BLAPL/13307/2026	RAMA CHANDRA KHARA VS STATE OF ODISHA	MANGU NANDY VS	KALIMELA /229 /2024 () //	
55	D-BLAPL/13309/2026	JOGESWAR MAJHI VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI SADAR /56 /2026 () //	
56	D-BLAPL/13312/2026	SANJAY BANCHHOR VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	HEMGIR /283 /2022 () //	
57	D-BLAPL/13313/2026	PRAMOD KUMAR DASH	GYANA RANJAN DHAL	BADAMBADI /471 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :04/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/13314/2026	SANA @ AKSAR ALI SHAH	SABYASACHI MISHRA	DELANGA /103 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/13315/2026	BIJAY SAHOO	AMLAN SHAKTI PAUL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/13316/2026	ABINASH PARIDA	SARAT KUMAR JENA	RAMBHA (KHALLIKOTE) /266 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/13317/2026	RAHUL KUMAR JAISWAL	ANANTA PRASAD THANAPATI	S.P.(CID-CRL),CUTTACK /28 /2025	
		VS	VS	()	
		STATE OF ODISHA (CRIME BRANCH)		//	
62	D-BLAPL/13318/2026	PADMANAV JALA @ PADMANABHA JALA	AMITAV TRIPATHY	MANAMUNDA /322 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/13319/2026	KUMARI DIGAL	AMITAV TRIPATHY	PHIRINGIA /23 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/13320/2026	JITENDRA KHATUA	AMITAV TRIPATHY	BINIKA /179 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/13321/2026	ANANTA DIGAL	AMITAV TRIPATHY	PHIRINGIA /23 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/13323/2026	BICHITRA NANDA KUNDU	DEEPAK KU SAHOO	SALIPUR /57 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/13324/2026	KUNCHUMATI DIGAL @ KUNCHUMATI DIGAL	AMITAV TRIPATHY	PHIRINGIA /23 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/13326/2026	PINTUNA BEHERA	KAUSTUVA MOHANTY	PURI TOWN /116 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :04/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
69	D-BLAPL/13327/2026	STATE OF ODISHA BABLU KHATUA @ BABULU KHATUA VS	AMITAV TRIPATHY VS	// BINIKA /179 /2025 ()	
70	D-BLAPL/13328/2026	STATE OF ODISHA GURUTI DIGAL @ GUMUTI DIGAL VS	BHABANI SHANKAR DASPARIDA VS	// KHAJURIPADA /10 /2026 ()	
71	D-BLAPL/13331/2026	STATE OF ODISHA NIBASA SAHU VS	AMITAV TRIPATHY VS	// BINIKA /179 /2025 ()	
72	D-BLAPL/13332/2026	STATE OF ODISHA BHASKAR HARIJAN VS	SUBODH KUMAR MOHANTY VS	// KOTPAD /59 /2026 ()	
73	D-BLAPL/13334/2026	STATE OF ODISHA SOM NAIK VS	SUBRAT KALYANI MOHANTY VS	// //0 ()	
74	D-BLAPL/13335/2026	STATE OF ODISHA CHINU @ CHINMAYA DAS VS	DEEPAK RANJAN SUNDARAY VS	// PATTAMUNDAI RURAL PS /155 /2026 ()	
75	D-BLAPL/13336/2026	STATE OF ODISHA DILLIP KUMAR NAYAK VS	DEVASHIS PANDA VS	// EOW,BHUBANESWAR /13 /2025 ()	AOR20220001247C202600033
76	D-BLAPL/13341/2026	STATE OF ODISHA SANIKA BUDA VS	RUDRA NARAYAN PARIJA VS	// KUTRA /27 /2024 ()	
77	D-BLAPL/13342/2026	STATE OF ODISHA MADHUSUDAN NAYAK VS	JYOTIRMAYA SAHOO VS	// RAMBHA (KHALLIKOTE) /198 /2026 ()	
78	D-BLAPL/13345/2026	STATE OF ODISHA DUKHA MAHARANA VS	JYOTIRMAYA SAHOO VS	// CHATRAPUR /148 /2026 ()	
79	D-BLAPL/13351/2026	STATE OF ODISHA LADU @ LADUKISHORE PRADHAN VS	KABIRAJ PRADHAN VS	// RANPUR /291 /2025 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :04/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
80	D-BLAPL/13352/2026	RANJAN NAIK VS STATE OF ODISHA	SARADA PRASAD DASH VS	KEONJHAR TOWN /373 /2026 () //	
81	D-BLAPL/13353/2026	VICKY @ AMIT MAJHI VS STATE OF ODISHA	KABIRAJ PRADHAN VS	//0 () //	
82	D-BLAPL/13355/2026	SK. SARUK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SPL.TASK FORCE /14 /2020 () //	
83	D-BLAPL/13356/2026	ARUNA KUMAR MUNI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KABISURYANAGAR /26 /2023 () //	
84	D-BLAPL/13357/2026	MONALISA SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	//0 () //	
85	D-BLAPL/13358/2026	MANORANJAN ROUL VS STATE OF ODISHA	Rajjeet Roy VS	// () //	AOR20220001462C202600047
86	D-CMAPL/20381/2026	DIVISIONAL MANAGER,ORIENTAL INSURANCE CO. VS G.SANTANU REDDY	MALBRANCSINHA VS	// () //	
87	D-CMP/20277/2026	DEBASHISHA HOTA VS SUBHASISHA HOTA	IN PERSON VS	// () //	AOR20220001293C202600004
88	D-CMP/20407/2026	KAUSHALYA BAI VS STATE OF ODISHA	OM SWARUP VS	// () //	
89	D-CMP/20418/2026	KABIRAJ SWAIN VS AKSHAYA KUMAR SINGH	SIDDHANT SARANGI VS	// () //	AOD20260000163C202600040
90	D-CMP/20438/2026	BASANTI KAR VS STATE OF ODISHA	MANAS RANJAN BAUG VS	// () //	AOR20220002374C202600051
91	D-CMP/20474/2026	ARUN KHUNTIA	SATYABADI MANTRY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :04/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		ROSHANARA AHAD		//	
92	D-CMP/20506/2026	SUREKHA BALIARSINGH	BIKRAM RATH	//	
		VS	VS	()	
		RENU CHHAPOLIA		//	
93	D-CMP/20554/2026	MANAS KUMAR DAS	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	()	
		NIRANJAN BEHERA		//	
94	D-CONTC/20278/2026	SRIKUMAR SUNDARY	ADV	//	AOR20240000732C202600068
		VS	VS	()	
		PRINCIPAL SECRETARY HOUSING AND URBAN DEVELOPMENT DEPTT.		//	
95	D-CONTC/20289/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/2649/2026	VS	VS	()	
		ASSISTANT HORTICULTURE OFFICER, ISANESWAR FARM, PURI		//	
96	D-CONTC/20292/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/2652/2026	VS	VS	()	
		COMMISSIONER CUM SECRETARY, AGRICULTURE DEPARTMENT, BHUBANESWAR		//	
97	D-CONTC/20295/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/2654/2026	VS	VS	()	
		COMMISSIONER CUM SECRETARY, FOOD SUPPLIES CONSUMER WELFARE DEPARTMENT, ODISHA, BHUBANESWAR		//	
98	D-CONTC/20298/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/2647/2026	VS	VS	()	
		DEPUTY REGISTRAR, COOPERATIVE SOCIETY, KEONJHAR		//	
99	D-CONTC/20303/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/2651/2026	VS	VS	()	
		COMMISSIONER CUM SECRETARY, FOOD SUPPLIES CONSUMER WELFARE DEPARTMENT, ODISHA, BHUBANESWAR		//	
100	D-CONTC/20305/2026	PRATIMA MISHRA	ADV	//	AOD20240000311C202600041
		VS	VS	()	
		SUBHA SARMA, SECRETARY WATER RESOURCES DEPTT.		//	
101	D-CONTC/20307/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/2653/2026	VS	VS	()	
		SECRETARY, FOOD SUPPLIES CONSUMER WELFARE DEPARTMENT, ODISHA, BHUBANESWAR		//	
102	D-CONTC/20312/2026	DHIREN KUMAR SWAIN	ADV.	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :04/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
103	D-CONTC/20313/2026 CONTC/2656/2026	GUPTESWAR MOHAPATRA,ADDL. TAHASILDAR,BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, COOPERATIVE DEPARTMENT, ODISHA, BHUBANESWAR		// // ()	
104	D-CONTC/20319/2026	HIMANSHU MAHAKUD VS SAGAR MOHANTY, ENGINEER IN CHIEF, WATER RESOURCES DEPT., GOVT. OF ODISHA	SAROJA KANTA SAMAL VS	// ()	
105	D-CONTC/20323/2026 CONTC/2658/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY TO GOVERNMENT OF ODISHA, COOPERATIVE DEPARTMENT, ODISHA, BHUBANESWAR		// ()	
106	D-CONTC/20324/2026 CONTC/2660/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, AGRICULTURE DEPARTMENT, ODISHA, BHUBANESWAR		// ()	
107	D-CONTC/20325/2026 CONTC/2663/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, AGRICULTURE DEPARTMENT, ODISHA, BHUBANESWAR		// ()	
108	D-CONTC/20327/2026 CONTC/2674/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, AGRICULTURE DEPARTMENT, ODISHA, BHUBANESWAR		// ()	
109	D-CONTC/20333/2026 CONTC/2672/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, AGRICULTURE DEPARTMENT, ODISHA, BHUBANESWAR		// ()	
110	D-CONTC/20334/2026 CONTC/2670/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS DIRECTOR OF AGRICULTURE AND FOOD PRODUCTION, ODISHA, BHUBANESWAR		// ()	
111	D-CONTC/20335/2026 CONTC/2667/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, AGRICULTURE AND FOOD PRODUCTION DEPARTMENT, ODISHA, BHUBANESWAR		// ()	
112	D-CONTC/20336/2026 CONTC/2662/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY, AGRICULTURE DEPARTMENT, ODISHA, BHUBANESWAR		// ()	
113	D-CONTC/20338/2026 CONTC/2664/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS REGISTRAR,COOPERATIVE SOCIETIES, ODISHA, BHUBANESWAR		// ()	

ORISSA HIGH COURT

FILING REPORT AS ON :04/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-CONTC/20343/2026 CONTC/2659/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS REGISTRAR, COOPERATIVE SOCIETIES, ODISHA, BHUBANESWAR	ADV. VS	// 0	
115	D-CONTC/20345/2026 CONTC/2655/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS DIRECTOR OF HORTICULTURE, ODISHA, BHUBANESWAR	ADV. VS	// 0	
116	D-CONTC/20347/2026 CONTC/2666/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY TO GOVERNMENT IN COOPERATION DEPARTMENT, BHUBANESWAR	ADV. VS	// 0	
117	D-CONTC/20350/2026 CONTC/2668/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS ACCOUNTANT GENERAL (A AND E), ODISHA, BHUBANESWAR	ADV. VS	// 0	
118	D-CONTC/20351/2026 CONTC/2642/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS DIRECTOR OF HORTICULTURE, ODISHA, BHUBANESWAR	ADV. VS	// 0	
119	D-CONTC/20354/2026 CONTC/2644/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, FOOD SUPPLIES AND CONSUMER WELFARE DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// 0	
120	D-CONTC/20359/2026 CONTC/2646/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, FOOD SUPPLIES AND CONSUMER WELFARE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0	
121	D-CONTC/20361/2026	DEBASIS MOHANTY VS SANJAY SINGH, IAS	ADV. VS	// 0	
122	D-CONTC/20363/2026 CONTC/2648/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, FOOD SUPPLIES AND CONSUMER WELFARE DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// 0	
123	D-CONTC/20364/2026	MANAS RANJAN PARIJA VS ARINDAM DAKUA, I.A.S	ADV. VS	// 0	
124	D-CONTC/20371/2026	PRASANTA KUMAR DAS VS HARI RANJAN RAO, IAS	ADV. VS	// 0	
125	D-CONTC/20383/2026	INDRANI MAHANTA	ADV.	//	

ORISSA HIGH COURT

FILING REPORT AS ON :04/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
126	D-CONTC/20386/2026	ASWATHY S, IAS RINKI NAIK	ADV.	//	
		VS	VS	0	
127	D-CONTC/20392/2026	ASWATHY S, IAS MITANJALI CHIHNARA	ADV.	//	
		VS	VS	0	
128	D-CONTC/20393/2026	ASWATHY S, IAS SANGITA PATEL	ADV.	//	
		VS	VS	0	
129	D-CONTC/20396/2026	ASWATHY S, IAS BHANJANI MEHER	ADV.	//	
		VS	VS	0	
130	D-CONTC/20397/2026	ASWATHY S, IAS MAMATA PATEL	ADV.	//	
		VS	VS	0	
131	D-CONTC/20419/2026	ASWATHY S, IAS PANKAJ KUMAR PALEI	ADV	//	AOD20240000618C202600099
		VS	VS	0	
132	D-CONTC/20424/2026 CONTC/2661/2026	ASWATHY S, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT. REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	//	
		VS	VS	0	
133	D-CONTC/20437/2026	SECRETARY, FOOD SUPPLY AND CONSUMER WELFARE DEPARTMENT, BHUBANESWAR SAMARI MAHATTAM	ADV.	//	
		VS	VS	0	
134	D-CONTC/20447/2026	SOUMYA RUPA RATH, ADDL. SUB-COLLECTOR, SONEPUR AHLAD KUMAR MOHANTY	ADV.	//	
		VS	VS	0	
135	D-CONTC/20452/2026	NIGAMANANDA PANDA, DIRECTOR, LAND RECORD AND SURVEY, CUTTACK SUDHIR CHANDRA JAGADEV	SIDHESWAR MALLIK	//	
		VS	VS	0	
136	D-CONTC/20456/2026	VISHAL DEV, ADDL. CHIEF SEC. TO GOVT. OF ODISHA, ENERGY DEPT., KHURDA KATARAPADA GRAMPANCHAYAT, CUTTACK	ADV.	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :04/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		DWIVENDU DASH,B.D.O., NISCHINTAKOILI		//	
137	D-CONTC/20461/2026	BIJAYA KRUSHNA NAYAK VS	MANOJ KUMAR PANDA VS	// 0	
138	D-CONTC/20467/2026	ARINDAM DAKUA, I.A.S PRADEEP KUMAR NAYAK VS	ADV. VS	// 0	
139	D-CONTC/20487/2026	ARVIND AGRAWAL, IAS HEMENDRA KUMAR PRADHAN VS	ADV. VS	// 0	
140	D-CONTC/20489/2026	DR. N THIRUMALA NAIK, IAS BEENAPANI TRIPATHY VS	ADV. VS	// 0	
141	D-CONTC/20491/2026	ARABIND AGRAWAL, IAS SRIMANTA KUMAR DAS VS	ADV. VS	// 0	
142	D-CONTC/20497/2026	SIBASISH PARIDA, TAHASILDAR, JATNI DR. MRS. RATNA SENGUPTA VS	ADV. VS	// 0	
143	D-CONTC/20519/2026	DR.N.THIRUMALA NAIK, IAS SUDHANSU KUMAR DAS VS	ADV. VS	// 0	
144	D-CONTC/20524/2026	S.N.GIRISH, IAS NARAYAN PRASAD BEHERA VS	ADV VS	// 0	AOD20230000737C202600072
145	D-CONTC/20526/2026	J SONAL, COLLECTOR JAGATSINGHPUR BHARAT CHANDRA JENA VS	Asutosh Rout VS	// 0	AOD20230000737C202600073
146	D-CONTC/20528/2026	J SONAL, COLLECTOR SANJAYA KUMAR PRADHAN VS	Asutosh Rout VS	// 0	AOD20230000737C202600074
147	D-CONTC/20529/2026	ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY SHIBA PRASAD JENA VS	ADV. VS	// 0	
		RABI NARAYAN ACHARYA, TAHASILDAR, MAHAKALAPARA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :04/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-CONTC/20531/2026	CHITTARANJAN SWAIN VS DR BIJAY KETAN UPADHYAYA, IAS	Diptanshu Nanda VS	// ()	AOD20240000891C202600006
149	D-CONTC/20536/2026	PRABIN KUMAR NANDY VS JAYANTA JAISINGH, OAS (I)	MANOJ KUMAR PANDA VS	// ()	
150	D-CONTC/20540/2026	M/S.ACRUX REALCON PVT. LTD., KHURDHA VS MRUTYUNJAY TRIPATHY, TAHASILDAR, BHUBANESWAR	SASWATI SOUMYA SAHU VS	// ()	
151	D-CONTC/20543/2026	MOHAN DAS KARAM CHAND HEMBRAM VS SUBHA SHARMA, I.A.S	ADV. VS	// ()	
152	D-CONTC/20546/2026	PURNA CHANDRA SETHI VS SAGAR MOHANTY, ENGINEER IN CHIEF, WATER RESOURCES DEPT., ODISHA	ADV. VS	// ()	
153	D-CONTC/20548/2026	BIJAY KUMAR MOHARANA VS SUBHA SHARMA, I.A.S.	ADV. VS	// ()	
154	D-CONTC/20550/2026	SWARUP KUMAR DALAI VS SUBHA SHARMA, I.A.S.	ADV. VS	// ()	
155	D-CONTC/20552/2026	SANTOSH KUMAR SAHU VS SUBHA SHARMA, I.A.S.	ADV. VS	// ()	
156	D-CONTC/20556/2026	HADIBANDHU BEHERA VS SUBHA SHARMA, I.A.S.	ADV. VS	// ()	
157	D-CRLA/13197/2026	NIKUNJA RAMAN SATAPATHY VS STATE OF ODISHA	RAMESH CHANDRA BEHERA VS	KAMAKHYANAGAR /267 /2026 ()	
158	D-CRLA/13203/2026	GURUBARU TUMULIA @ TAMALIA VS STATE OF ODISHA	SUSAMPAD HOTA VS	PATNAGARH /50 /2012 ()	
159	D-CRLA/13216/2026	PRATAP SWAIN	GOURAV MOHANTY	ERASAMA /219 /2022	

ORISSA HIGH COURT

FILING REPORT AS ON :04/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
160	D-CRLA/13220/2026	STATE OF ODISHA UDITSWAPNA SATAPATHY	RAMESH CHANDRA BEHERA	// KAMAKHYANAGAR /267 /2026	
		VS	VS	()	
161	D-CRLA/13225/2026	STATE OF ODISHA SUSANTA BAGARTI	SAROJ KUMAR PADHY	// CHANDILI /344 /2025	
		VS	VS	()	
162	D-CRLA/13227/2026	STATE OF ODISHA DINABANDHU KANDI	RAMDAS ACHARY	// BALIPATNA /70 /2020	
		VS	VS	()	
163	D-CRLA/13262/2026	STATE OF ODISHA KULU @ DHARMENDRA MALIK @ MALLIK	BIBEKANANDA MAHAPATRA	// JAKHAPURA /52 /2025	
		VS	VS	()	
164	D-CRLA/13329/2026	STATE OF ODISHA THANU @ PRADEEP KUMBHAR	SOUMYA RANJAN DAS	// BRAHMANITARANG /191 /2024	
		VS	VS	()	
165	D-CRLA/13349/2026	STATE OF ODISHA LIKUN SAHU @ RAKESH BEHERA	BASANTA KUMAR DAS	// BALIMI /109 /2022	
		VS	VS	()	
166	D-CRLMA/13305/2026	STATE OF ODISHA RAMESH CHANDRA MAJHI	ARUN KUMAR BUDHIA	// NAYAPALLI P.S. /383 /2025	AOD20240000603C202600015
		VS	VS	()	
167	D-CRLMC/13201/2026	STATE OF ODISHA DHIRENDRA KUMAR NATH	MANOJ KUMAR MOHANTY	// GONDIA /284 /2025	
		VS	VS	()	
168	D-CRLMC/13204/2026	STATE OF ODISHA SUBHAM KUMAR DUSAR	NABIN KUMAR SATPATHY	// DHANUPALI /73 /2025	AOR20230001221C202600003
		VS	VS	()	
169	D-CRLMC/13205/2026	STATE OF ODISHA SK.JAYLAL	ARUN KUMAR BEHERA	// SAHADEV KHUNTA /263 /2024	AOR20220003422C202600050
		VS	VS	()	
170	D-CRLMC/13237/2026	STATE OF ODISHA SANJAYA KUMAR MOHANTY	BISHNU PRASAD PRADHAN	// / /0	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :04/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-CRLMC/13246/2026	ABHAYA KUMAR SAHOO SANGHAMITRA SUBUDHI VS STATE OF ODISHA(VIG.)	MANAS KUMAR CHAND VS	// CUTTACK VIGILANCE /17 /2019 ()	
172	D-CRLMC/13247/2026	SIPU @ PRAMOD KUMAR NAYAK VS STATE OF ODISHA	MALAYA RANJAN BEHERA VS	// KARANJIA /94 /2020 ()	
173	D-CRLMC/13267/2026	TUSHAR @ TUSAR RANJAN PAIKARAY @ LITU VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	// DELANGA /229 /2021 ()	AOD20240000603C202600014
174	D-CRLMC/13271/2026	PANKAJ PANIGRAHI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// BAIDYANATHPUR /43 /2026 ()	
175	D-CRLMC/13275/2026	SANTOSH RAJU VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// DAMANJODI /24 /2021 ()	
176	D-CRLMC/13281/2026	BIPIN BARAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// CHANDAPUR /163 /2025 ()	
177	D-CRLMC/13322/2026	NILAMBAR DASH VS STATE OF ODISHA	SARAT KUMAR JENA VS	// BARGARH /271 /2002 ()	
178	D-CRLMC/13325/2026	BINOD KUMAR PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// //0 ()	
179	D-CRLMC/13333/2026	SHEIKH SADIK @ SK. SADIK VS STATE OF ODISHA	SIDHARTHA DAS VS	// BARGARH /301 /2020 ()	
180	D-CRLMP/13185/2026	NIRUPAMA BEHERA VS STATE OF ODISHA	PRAYASH KUMAR PANDA VS	// BURLA /49 /2026 ()	AOR20250001303C202600007
181	D-CRLMP/13193/2026	SAPAN KUMAR ADHIKARI VS STATE OF ODISHA	SUCHISMITA SARANGI VS	// //0 ()	

ORISSA HIGH COURT

FILING REPORT AS ON :04/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-CRLMP/13195/2026 CRLMP/618/2026	BINITA BEHERA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	/0 0 //	
183	D-CRLMP/13208/2026	SUSHAMA SINGH VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/0 0 //	
184	D-CRLMP/13209/2026	MANJULATA BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/0 0 //	
185	D-CRLMP/13212/2026	PARSURAM BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/0 0 //	
186	D-CRLMP/13213/2026	NIRUPAMA PRADHAN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/0 0 //	
187	D-CRLMP/13222/2026	HARAMOHAN SAHOO @ MUNA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	/0 0 //	
188	D-CRLMP/13230/2026	ARUN KUMAR GHOSH VS STATE OF ODISHA	SAMVIT MOHANTY VS	/0 0 //	
189	D-CRLMP/13291/2026	CHINMAYEE OJHA VS STATE OF ODISHA	KEDAR CHANDRA BEHERA VS	/0 0 //	
190	D-CRLMP/13330/2026	BISWA RANJAN DHAL VS STATE OF ODISHA	SANJIIB KUMAR BHANJADEO VS	/0 0 //	
191	D-CRLREV/13189/2026	AVIGNA DEVA INVESTMENT, 1ST FLOOR K.B. COMPLEX, PLEASANT COLUMBIA SQUARE, CUTTACK VS DWIJENDRA KUMAR BEHERA	PLEASANT COLUMBIA SQUARE, CUTTACK VS	/0 0 //	
192	D-CRLREV/13191/2026	SANJAY KUMAR MAHALIK VS RASHMI REKHA DAS @ MAHALIK	SARADA PRASANNA SARANGI VS	/0 0 //	
193	D-CRLREV/13311/2026	VIRENDRA KUMAR SINGH	PRATYUSH RANJAN PATTNAIK	LAKHANPUR /140 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :04/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
194	D-CRP/20470/2026	PRAKASH PANIGRAHI	DEBADATTA MOHANTY	//	
		VS	VS	0	
		BAMANA PANIGRAHI		//	
195	D-CRP/20495/2026	RANJAN KUMAR SAHOO	AMIT PRASAD BOSE	//	
		VS	VS	0	
		DILLIP KUMAR SAHOO		//	
196	D-CVREV/20465/2026	CHANDRA SEKHAR SAMAL	PRAVAT RANJAN SUTAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-EXP/20389/2026	RADHANATH MALLICK	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-FAO/20275/2026	MOTI RANJAN BEHERA	CHITTA RANJAN LENKA	//	
		VS	VS	0	
		UPENDRANATH NAYAK		//	
199	D-FAO/20326/2026	MALATI ROY	SATYABAN SAHOO	//	
		VS	VS	0	
		UNION OF INDIA		//	
200	D-FAO/20415/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, DANGI, HOOGHLY	HOOGHLY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-FAO/20439/2026	GOLAKA BIHARI GHADEI	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-FAO/20446/2026	MANAS RANJAN SENAPATI	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-FAO/20449/2026	ADIKANDA PRADHAN	JYOTI RANJAN KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-FAO/20455/2026	PRAMOD KUMAR PANDA	JYOTI RANJAN KHUNTIA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :04/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-FAO/20458/2026	STATE OF ODISHA PURNA CHANDRA DASH VS	SANGRAM JENA VS	// // ()	
206	D-FAO/20478/2026	STATE OF ODISHA DILLIP KUMAR SAHOO VS	MAHENDRA KUMAR SAHOO VS	// // ()	
207	D-FAO/20484/2026	STATE OF ODISHA M.C. OF RAGHUNATH BIDYAPITHA (HIGH SCHOOL), VS	MAHENDRA KUMAR SAHOO VS	// // ()	
208	D-FAO/20486/2026	STATE OF ODISHA M.C. OF PANCHANAN U.P.(M.E) SCHOOL, PURI VS	MAHENDRA KUMAR SAHOO VS	// // ()	
209	D-ITA/20443/2026	STATE OF ODISHA ACIT DCIT CENTRAL CIRCLE VS SHREE SALASAR CASTINGS PVT LTD	SUBASH CHANDRA MOHANTY VS	// // ()	AOD20220001916C202600003
210	D-ITA/20444/2026	STATE OF ODISHA ACIT DCIT CENTRAL CIRCLE VS SHREE SALASAR CASTINGS PVT LTD	SUBASH CHANDRA MOHANTY VS	// // ()	AOD20220001916C202600004
211	D-LAA/20309/2026	STATE OF ODISHA DUSASAN NAYAK VS	TATHAGATA SAHOO VS	// // ()	AOD20240000806C202600011
212	D-LAA/20310/2026	STATE OF ODISHA JHUMPA NAYAK VS	TATHAGATA SAHOO VS	// // ()	AOD20240000806C202600010
213	D-LAA/20420/2026	STATE OF ODISHA BHOLANATH SAHU VS	DHANANJAYA MUND VS	// // ()	AOR20220001492C202600129
214	D-LAA/20421/2026	SPECIAL LAND ACQUISITION OFFICER, LANJIGARH ROAD- JUNAGARH RAIL LINK PROJECT, HIMANSHU BHOI VS	KALAHANDI DHANANJAYA MUND VS	// // ()	AOR20220001492C202600128
215	D-MACA/20297/2026	SPECIAL LAND ACQUISITION OFFICER, LANJIGARH ROAD JUNAGARH RAIL LINK PROJECT/ NATIONAL INSURANCE COMPANY LTD. VS NARASINGH MAJHI	KALAHANDI NIBEDITA MOHANTY VS	// // ()	

ORISSA HIGH COURT

FILING REPORT AS ON :04/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-MACA/20355/2026	M/S. RELIANCE GENERAL INSURANCE COMPANY LTD., Bhubaneswar VS RUPASHREE ROUT	TEJ. BHUTANESWAR VS	// 0 //	
217	D-MACA/20436/2026	PURNA CHANDRA BARIK VS SUBHENDU SAURAV SAHOO	Saroj Kumar Routray VS	// 0 //	AOD20240000656C202600010
218	D-MACA/20466/2026	D.M., UNITED INDIA INSURANCE CO.LTD., CUTTACK VS SUPRAVA PRADHAN	RAMESH CHANDRA SAHOO 1 VS	// 0 //	
219	D-MATA/20346/2026	RASMITA KUMARI CHOUDURY VS SUBIR RANJAN SAHU	JAGADIP SAHOO VS	// 0 //	AOD20250001139C202600012
220	D-MATA/20422/2026	AMIT KUMAR AGARWAL VS SONAM SUNDARKA	SIDDHANT SARANGI VS	// 0 //	AOD20260000163C202600041
221	D-RPFAM/20457/2026	SANJAYA KUMAR SAMANTRAY VS GAYATRI SAMANTRAY @ PANDA	DIPTI RANJAN BHOKTA VS	// 0 //	
222	D-RSA/20375/2026	PAILI SARASWATI @ P. SARASWATI VS SINGA RAM KUMAR	TANMAY MISHRA VS	// 0 //	
223	D-RSA/20400/2026	REBATI SAHOO VS STATE OF ODISHA	MAMATA MISHRA VS	// 0 //	
224	D-RSA/20469/2026	URMILA SWAIN VS PRAKASH KUMAR MITRA	DEBAKANT MOHANTY VS	// 0 //	
225	D-RSA/20471/2026	SUBASH CHANDRA PADHY VS D. DEBARAJ PATRO	AMIT PRASAD BOSE VS	// 0 //	
226	D-RSA/20473/2026	URMILA SWAIN VS PRAKASH KUMAR MITRA	DEBAKANT MOHANTY VS	// 0 //	
227	D-RSA/20509/2026	SUMITRA GADABA @ SUMITRA GADAVA	AMIT PRASAD BOSE	//	

ORISSA HIGH COURT

FILING REPORT AS ON :04/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		PITABAS GADABA @ PITABAS GADAVA		//	
228	D-RSA/20555/2026	MAHENDRA KUMAR MOHANTY	SOUMYA MISHRA	//	
		VS	VS	0	
		SURENDRA KUMAR MOHANTY		//	
229	D-RVWPET/20429/2026	M/S.SARALA MADAN INFRASTRUCTURE PVT. LTD., BBSR	SOUMYA MISHRA	//	
		RVWPET/113/2026	VS	0	
		ASSISTANT GENERAL MANAGER CUM AUTHORISED OFFICER, CENTRAL BANK OF INDIA, JANPATH BRANCH, BBSR		//	
230	D-RVWPET/20476/2026	MAHANADI COALFIELDS LTD., BURLA	HARIPAD MOHANTY	//	
		VS	VS	0	
		CHINMAYA PASAYAT		//	
231	D-RVWPET/20479/2026	MAHANADI COALFIELDS LTD., BURLA	HARIPAD MOHANTY	//	
		VS	VS	0	
		MANOJ RANJAN KHUNTIA		//	
232	D-RVWPET/20483/2026	MAHANADI COALFIELDS LTD., BURLA	HARIPAD MOHANTY	//	
		VS	VS	0	
		SUNIL KUMAR SETH		//	
233	D-RVWPET/20492/2026	MAHANADI COALFIELDS LTD., BURLA	HARIPAD MOHANTY	//	
		VS	VS	0	
		PRABHAKAR NAYAK		//	
234	D-RVWPET/20494/2026	MAHANADI COALFIELDS LTD., BURLA	HARIPAD MOHANTY	//	
		VS	VS	0	
		MUKESH RANJAN GAUDA		//	
235	D-RVWPET/20496/2026	MAHANADI COALFIELDS LTD., BURLA	HARIPAD MOHANTY	//	
		VS	VS	0	
		SUVENDU KUMAR PATRO		//	
236	D-RVWPET/20498/2026	MAHANADI COALFIELDS LTD., BURLA	HARIPAD MOHANTY	//	
		VS	VS	0	
		SUDAM NAHAK		//	
237	D-RVWPET/20500/2026	MAHANADI COAL FIELDS LTD., BURLA	HARIPAD MOHANTY	//	
		VS	VS	0	
		RATNAKAR NAYAK		//	
238	D-RVWPET/20504/2026	MAHANADI COALFIELDS LTD., BURLA	HARIPAD MOHANTY	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :04/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-TRP(C)/20299/2026	ANTRIKSH JHA PREETI MALLIK @ BARAD VS DAYASAGAR @ DHANANJAYA MALLIK	TRILOCHAN NANDA VS	// // 0	
240	D-TRP(C)/20367/2026	MAMALI BHUTIA VS MANAS RANJAN BHUTIA	DWARIKA PRASAD MOHANTY VS	// // 0	
241	D-TRP(C)/20417/2026	TANMAYA DAS VS BIJOY KUMAR DAS	SUSAMPAD HOTA VS	// // 0	
242	D-WA/20279/2026	SHARAD CHANDRA PATHAK VS UNION OF INDIA	IN PERSON VS	// // 0	LOR20220000317C202600005
243	D-WA/20314/2026	DR. MINATI PATTNAIK VS STATE OF ODISHA	DR. PURUSOTTAM CHULI VS	// // 0	
244	D-WA/20372/2026	MAYURBHANJ SHAKTI SANGHA, BADA VS STATE OF ODISHA	SUBENDU ROUTH VS	// // 0	
245	D-WA/20441/2026	PRINCIPAL SECRETARY OF HIGHER EDUCATION DEPT VS ATANU KUMAR SAHOO	ADVOCATE GENERAL VS	// // 0	LOD20240000194C202600169
246	D-WA/20442/2026	PRINCIPAL SECRETARY OF HIGHER EDUCATION DEPT VS PRASANTA KUMAR BARAL	GOVT OF ODISHA VS	// // 0	LOD20240000172C202600165
247	D-WA/20534/2026	PUNJAB NATIONAL BANK VS SIDDANANDA BHUYAN	Anjan Kumar Biswal VS	// // 0	AOR20220001328C202600056
248	D-WA/20535/2026	PUNJAB NATIONAL BANK VS SURYAKANTA ROUTARAY	Anjan Kumar Biswal VS	// // 0	AOR20220001328C202600057
249	D-WP(C)/20273/2026 WP(C)/13922/2026	SK. SIKANDAR VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// // 0	

ORISSA HIGH COURT

FILING REPORT AS ON :04/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/20274/2026 WP(C)/13929/2026	PABITRA MOHANTY VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// () //	
251	D-WP(C)/20276/2026	AMEDA CHANDRA NAYAK VS STATE OF ODISHA	SASHIBHUSAN DAS VS	// () //	
252	D-WP(C)/20280/2026	M/S ASREC INDIA LTD VS COLLECTOR CUM DISTRICT MAGISTRATE CUM CERTIFICATE OFFICER	VISHAL CHHABRA VS	// () //	AOD20220004423C202600013
253	D-WP(C)/20281/2026	MADHABANANDA PATRA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// () //	AOD20240000557C202600053
254	D-WP(C)/20282/2026	BIRANCHI NARAYAN PRADHAN VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// () //	AOD20240000311C202600042
255	D-WP(C)/20283/2026	RAMA KANTA SAHU VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// () //	AOD20240000311C202600043
256	D-WP(C)/20284/2026	PRANAB KISHORE GARNAIK VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// () //	AOD20240000311C202600044
257	D-WP(C)/20285/2026	BISWARANJAN MOHANTY VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// () //	
258	D-WP(C)/20286/2026	RAHUL PADHI VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// () //	
259	D-WP(C)/20287/2026	M/S. JEEVIKA MOTORS, BALESHWAR VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// () //	
260	D-WP(C)/20288/2026	BIDYADHAR MISHRA VS PRAVAKAR UPADHAYA	DIBYARANJAN BEHERA VS	// () //	
261	D-WP(C)/20290/2026	SUSHANTA PATEL	UPENDRA KUMAR SAMAL	//	

ORISSA HIGH COURT

FILING REPORT AS ON :04/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
262	D-WP(C)/20291/2026	MAHANADI COALFIELDS LTD.,SAMBALPUR KALAKAR PRADHAN	UPENDRA KUMAR SAMAL	//	
		VS	VS	0	
263	D-WP(C)/20293/2026	MAHANADI COALFIELDS LTD., SAMBALPUR PRASHANTA KUMAR PATEL	UPENDRA KUMAR SAMAL	//	
		VS	VS	0	
264	D-WP(C)/20294/2026	MAHANADI COALFIELDS LTD.,SAMBALPUR GULBADAN BUDASAGAR	UPENDRA KUMAR SAMAL	//	
		VS	VS	0	
265	D-WP(C)/20296/2026	MAHANADI COALFIELDS LTD., SAMBALPUR KANHU CHARAN DIGAL	TRILOCHAN NANDA	//	
		VS	VS	0	
266	D-WP(C)/20300/2026	STATE OF ODISHA NIRANJAN BEHERA	SANJIB MOHANTY	//	AOR20220001611C202600077
		VS	VS	0	
267	D-WP(C)/20301/2026	ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY SATYABRATA BALA	UMAKANT SAHOO	//	
		VS	VS	0	
268	D-WP(C)/20302/2026	STATE OF ODISHA PRAVAJEET SINGH SALUJA	ASHIS KUMAR MISHRA	//	
		VS	VS	0	
269	D-WP(C)/20304/2026	STATE OF ODISHA MADHUSMITA DAS PATTNAIK	DEBAKANT MOHANTY	//	
		VS	VS	0	
270	D-WP(C)/20306/2026	STATE OF ODISHA SAMSAN DIGAL	TRILOCHAN NANDA	//	
		VS	VS	0	
271	D-WP(C)/20308/2026	STATE OF ODISHA SAUDAMINI NAIK	BHAKTA RANJAN BARIK	//	
		VS	VS	0	
272	D-WP(C)/20311/2026	STATE OF ODISHA MANOJ DIGAL	TRILOCHAN NANDA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :04/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/20315/2026	STATE OF ODISHA ABHI DIGAL VS	TRILOCHAN NANDA VS	// // 0	
274	D-WP(C)/20316/2026	STATE OF ODISHA RAGHUNATH SAHOO VS	TUSHAR KANTA NAYAK VS	// // 0	
275	D-WP(C)/20317/2026	STATE OF ODISHA DAYANIDHI UPADHYAY VS	AKSHAYA KUMAR JENA VS	// // 0	
276	D-WP(C)/20318/2026	STATE OF ODISHA ABHAYA DIGAL VS	TRILOCHAN NANDA VS	// // 0	
277	D-WP(C)/20320/2026	STATE OF ODISHA MITHUN DIGAL VS	TRILOCHAN NANDA VS	// // 0	
278	D-WP(C)/20321/2026	STATE OF ODISHA HARA DIGAL VS	TRILOCHAN NANDA VS	// // 0	
279	D-WP(C)/20322/2026	STATE OF ODISHA SANATAN PARIDA VS	MANA MOHAN PATTANAİK VS	// // 0	
280	D-WP(C)/20328/2026	STATE OF ODISHA RANJIT KUMAR RAY @ RANAJIT KUMAR RAY VS	PARTHA SARATHI DAS VS	// // 0	AOD20240000364C202600126
281	D-WP(C)/20329/2026	STATE OF ODISHA BENUDHAR PRADHAN VS	ARUN KUMAR PATRA VS	// // 0	AOD20240000516C202600024
282	D-WP(C)/20330/2026	STATE OF ODISHA SANJULATA SAHOO VS	BIJAYA KUMAR BEHERA VS	// // 0	AOD20260000249C202600001
283	D-WP(C)/20331/2026	REGIONAL PROVIDENT FUND COMMISSIONER, EPFO REGIONAL OFFICE BISWANATH DAS VS	ARUPANANDA GOSWAMY VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :04/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/20332/2026	D.NARASINGHA RAO VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //	
285	D-WP(C)/20337/2026	DEBABRATA DAS VS STATE OF ODISHA	Sushree Sangita Pasayat VS	// 0 //	
286	D-WP(C)/20339/2026	NIRAKAR SAHOO VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //	
287	D-WP(C)/20340/2026	ATUL CHANDRA MAHANA VS STATE OF ODISHA	Sushree Sangita Pasayat VS	// 0 //	
288	D-WP(C)/20341/2026	PRASANTA KUMAR PRADHAN VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //	
289	D-WP(C)/20342/2026	K.MADHUSUDAN RAO VS STATE OF ODISHA	RAMANATH ACHARYA VS	// 0 //	
290	D-WP(C)/20344/2026	NILAN BARJO VS STATE OF ODISHA	ABINASH ROURAY VS	// 0 //	
291	D-WP(C)/20348/2026	EAST BEST LEISURE PRIVATE LIMITED, CUTTACK VS STATE OF ODISHA	SITIKANT MISHRA VS	// 0 //	
292	D-WP(C)/20349/2026	GOLDEN INSURANCE SERVICE LTD.,SWASTIK VIHAR, HARYANA VS ADDITIONAL TAHASILDAR, CHATRAPUR, GANJAM	SOUMYA JYOTI BISWAL VS	// 0 //	
293	D-WP(C)/20352/2026	GOLDEN INSURANCE SERVICES LTD, HARYANA VS ADDITIONAL TEHSILDAR, CHATRAPUR, GANJAM	SOUMYA JYOTI BISWAL VS	// 0 //	
294	D-WP(C)/20353/2026 WP(C)/13942/2026	RAGHUNATH HEMBRAM VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //	
295	D-WP(C)/20356/2026	SHISHIR SAMAL	SUSANTA KUMAR BARAL	//	AOR20220001297C202600111

ORISSA HIGH COURT

FILING REPORT AS ON :04/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/20357/2026	DHANRAJ BEHERA	SRIKHETRA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/20358/2026	DR. SANDEEP MOHANTY	RAMDAS ACHARY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/20360/2026	SRICHARAN KISAN	ARUN KUMAR SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/20362/2026	SAROJ KUMAR PATEL	PRADIPTA KUMAR PATTANAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/20365/2026	SUSAMA MANDAL	SPANDAN SRICHANDAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/20366/2026	BIPIN BIHARI SETH	BISWAMBAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/20368/2026	SASMITA ROUT	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/20369/2026	DR. AMITABH DASH	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/20370/2026	MANORANJAN DAS	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/20373/2026	DURYADHAN SAMANTARAY	ARUNA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/20374/2026	BABURAM BHOI	LAXMAN BHOI	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :04/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/20376/2026	STATE OF ODISHA RATNAKAR TAREI VS	ARUN KUMAR BEHERA VS	// // ()	AOR20220003422C202600052
308	D-WP(C)/20377/2026	STATE OF ODISHA BIMBADHAR MAHANTA VS	DEBASISH PATNAIK VS	// // ()	
309	D-WP(C)/20378/2026	MANAGING DIRECTOR, ORISSA STATE ROAD TRANSPORT CORPORATION, BHUBANESWAR/ M/S DHRUBA CHARAN MOHANTA , JAJPUR VS	BIBHUTI BHUSAN PANDA VS	// // ()	
310	D-WP(C)/20379/2026	ASST. COMMISSIONER GST AND CENTRAL EXCISE, BALASORE BASUMATI BEHERA @ NAYAK VS	DEBASISH PATNAIK VS	// // ()	
311	D-WP(C)/20380/2026	MAMI JENA M/S DHRUBA CHARAN MOHANTA , JAJPUR VS	BIBHUTI BHUSAN PANDA VS	// // ()	
312	D-WP(C)/20382/2026	ASST. COMMISSIONER GST AND CENTRAL EXCISE, BALASORE M/S PRAMODINI MOHANTA, JAJPUR VS	BIBHUTI BHUSAN PANDA VS	// // ()	
313	D-WP(C)/20384/2026	ASST. COMMISSIONER GST AND CENTRAL EXCISE, BALASORE KULAMANI MEHER VS	PRADEEP KUMAR MAHAPATRA VS	// // ()	
314	D-WP(C)/20385/2026	STATE OF ODISHA JOGENDRA SINGH PATRA VS	AMARESH TRIPATHY VS	// // ()	
315	D-WP(C)/20387/2026	STATE OF ODISHA KAMLESH KUMAR SINGH VS	GYANA RANJAN MISHRA VS	// // ()	
316	D-WP(C)/20388/2026	STATE OF ODISHA JOGENDRA SINGH PATRA VS	AMARESH TRIPATHY VS	// // ()	
317	D-WP(C)/20390/2026	STATE OF ODISHA DAITARI SAMAL VS	ARJUNA CHARANA BEHERA VS	// // ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :04/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/20391/2026	JOGENDRA SINGH PATRA VS STATE OF ODISHA	AMARESH TRIPATHY VS	// 0 //	
319	D-WP(C)/20394/2026	JOGENDRA SINGH PATRA VS STATE OF ODISHA	AMARESH TRIPATHY VS	// 0 //	
320	D-WP(C)/20395/2026	BASANTA NAYAK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //	
321	D-WP(C)/20398/2026	DR.MANORAMA DEVI VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
322	D-WP(C)/20399/2026	GURU CHARAN OTA @ HOTA VS STATE OF ODISHA	MANORANJAN MISHRA VS	// 0 //	
323	D-WP(C)/20401/2026	RAJADHANI SCHOOL FOR BLIND, DEAF AND DUMB VS STATE OF ODISHA	PRAGYANESWAR MITA MOHANTY VS	// 0 //	
324	D-WP(C)/20402/2026	PURNIMA JENA VS STATE OF ODISHA	PRADEEP KUMAR KHUNTIA VS	// 0 //	
325	D-WP(C)/20403/2026	BHAKTA RANJAN DIXIT VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
326	D-WP(C)/20404/2026	GOURANGA BHUYAN VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
327	D-WP(C)/20405/2026	SURYAKANTA PATRA VS THE COMMISSONER, CGST, CX AND CUSTOMS	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //	AOD20220003611C202600035
328	D-WP(C)/20406/2026	SARBESWAR BAGUDAI VS STATE OF ODISHA	SIBAPRASAD PATI VS	// 0 //	
329	D-WP(C)/20408/2026	MEENA PRADHAN	SAMEER KUMAR DAS	//	

ORISSA HIGH COURT

FILING REPORT AS ON :04/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-WP(C)/20409/2026	M/S.B.L.AUTO INDUSTRIES(P) LTD.,BHUBANESWARGOURI MOHAN RATH		//	
		VS	VS	()	
		ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION (IDCO), BHUBANESWAR			
331	D-WP(C)/20410/2026	M.JAMUNA @ JAMUNA NAIK	SAMEER KUMAR DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-WP(C)/20411/2026	LAXMIKANTA MOHANTY	SUBRATA PANDA	//	AOR20220001729C202600009
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-WP(C)/20412/2026	ABHAYA KHUNTIA	SUBRATA PANDA	//	AOR20220001729C202600007
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-WP(C)/20413/2026	RABINDRA MOHAPATRA	SUBRATA PANDA	//	AOR20220001729C202600008
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-WP(C)/20414/2026	RAJENDRA PAL	SUBRATA PANDA	//	AOR20220001729C202600006
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-WP(C)/20416/2026	RABINDRA BEHERA	SUBRATA PANDA	//	AOR20220001729C202600010
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-WP(C)/20423/2026	BISHNU CHARAN PARHI	MAHESWAR MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-WP(C)/20425/2026	ROSALIN MOHANTY	JITENDRA KUMAR DIGAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-WP(C)/20426/2026	SUBASH MALIK	MAHESWAR MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-WP(C)/20427/2026	JYOTSNAMAYEE KHILLAR	JITENDRA KUMAR DIGAL	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :04/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/20428/2026	STATE OF ODISHA M/S. SOUTHPOINT HOSPITAL, CUTTACK VS	BIBHU PRASAD DAS VS	// // 0	
342	D-WP(C)/20430/2026	STATE OF ODISHA APARNA KAR VS	JITENDRA KUMAR DIGAL VS	// // 0	
343	D-WP(C)/20431/2026	STATE OF ODISHA RAMESH CHANDRA SAMAL VS	GANESH PRASAD SAMAL VS	// // 0	
344	D-WP(C)/20432/2026	EXECUTIVE ENGINEER, ELECTRICAL CIRCLE, JAJPUR ROAD GANESH PRASAD BEHERA VS	GOURAV MOHANTY VS	// // 0	
345	D-WP(C)/20433/2026	STATE OF ODISHA ABHASHREE SWAIN VS	JITENDRA KUMAR DIGAL VS	// // 0	
346	D-WP(C)/20434/2026	STATE OF ODISHA SIDHARTH SANKAR RAY VS	MANAS RANJAN KHATUA VS	// // 0	
347	D-WP(C)/20435/2026	THE INSPECTOR IN CHARGE, TANGARPALLI POLICE STATION, TANGARPALLI M/S. KARAN SINGH SECURITY AGENCY PRIVATE LIMITED, BANO BANESWAR VS	PROF. B. N. BANERJEE VS	// // 0	
348	D-WP(C)/20440/2026	STATE OF ODISHA SRIDHAR MALLIK VS	NIRANJAN LENKA VS	// // 0	
349	D-WP(C)/20445/2026	STATE OF ODISHA TRINATH GIRI VS	AMIT PRASAD BOSE VS	// // 0	
350	D-WP(C)/20448/2026	STATE OF ODISHA KRISHNA PRIYADARSHINI ROUT VS	JEETENDRA KUMAR PRATIHARI VS	// // 0	AOR20220002667C202600003
351	D-WP(C)/20450/2026	STATE OF ODISHA PUSPALATA DAS VS STATE OF ODISHA	MANASI SETHI VS	// // 0 //	AOD20220004450C202600014

ORISSA HIGH COURT

FILING REPORT AS ON :04/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/20451/2026	ANIL MOHANTY VS STATE OF ODISHA	MANAS RANJAN BAUG VS	// 0 //	AOR20220002374C202600052
353	D-WP(C)/20453/2026	NITYANANDA COLLEGE OF PHARMACY VS STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //	AOD20250000901C202600009
354	D-WP(C)/20454/2026	GOBARDHAN CHOUHAN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
355	D-WP(C)/20459/2026	MANAS RANJAN TRIPATHY VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //	
356	D-WP(C)/20460/2026	SAROJINI RATH VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //	
357	D-WP(C)/20462/2026	ABDUL TAUFIQUE KHAN VS STATE OF ODISHA	VIJAYA KAR VS	// 0 //	
358	D-WP(C)/20463/2026	GOURI JENA VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	// 0 //	
359	D-WP(C)/20464/2026	BAIKUNTHANATH UTTARA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //	
360	D-WP(C)/20468/2026	BHABANANDA MAZUMDAR VS UNION OF INDIA	DEBADATTA MOHANTY VS	// 0 //	
361	D-WP(C)/20472/2026	BALABATI PRADHAN VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS	// 0 //	
362	D-WP(C)/20475/2026	PARIKHITA SAHOO VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //	
363	D-WP(C)/20477/2026	RAMA SUNDARI SAMAL	SUKANTA KUMAR NAYAK (2)	//	

ORISSA HIGH COURT**FILING REPORT AS ON :04/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-WP(C)/20480/2026	KAJAL KIRAN @ KAJAL KIRAN MISHRA	DEBASHISHA HOTA	//	AOR20220001293C202600005
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-WP(C)/20481/2026	ABHIMANYU BEHERA	SUKANTA KUMAR NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-WP(C)/20482/2026	M/S MAHALAXMI AUSADHALAYA	ANAND CHANDRA SWAIN	//	AOD20240000548C202600004
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-WP(C)/20485/2026	DEEPAK KUMAR SAHU	BASUDEV PUJARI	//	
		VS	VS	()	
		ODISHA PUBLIC SERVICE COMMISSION, 19, CUTTACK		//	
368	D-WP(C)/20488/2026	GITANJALI KISSAN	ABHILASH MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-WP(C)/20490/2026	BHAGABAT PRASAD NANDA	SMITA RANJAN PATNAIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-WP(C)/20493/2026	RAMESH CHANDRA JENA	NIHAL RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-WP(C)/20499/2026	SITARANI PATTAYAT	NIHAL RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-WP(C)/20501/2026	M/S BHABANI SECURITY AGENCIES BHADRAK	CHITTA RANJAN PATNAIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-WP(C)/20502/2026	M/S MAA TARINI MEDICINE STORE	ANAND CHANDRA SWAIN	//	AOD20240000548C202600005
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-WP(C)/20503/2026	BINOD KUMAR AGRAWAL	SUBHAM AGRAWAL	//	AOR20220001380C202600009
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :04/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/20505/2026	STATE OF ODISHA BADRINARAYAN SAHOO VS	ACHYUTANANDA PATTANAIK VS	// // ()	AOD20240000586C202600126
376	D-WP(C)/20507/2026	STATE OF ODISHA KARE INSTITUTE OF MEDICAL SCIENCES, BALANGIR	SUBHANKAR ROUT VS	// // ()	
377	D-WP(C)/20508/2026	STATE OF ODISHA KARE INSTITUTE OF MEDICAL SCIENCES, BALANGIR	SUBHANKAR ROUT VS	// // ()	
378	D-WP(C)/20510/2026	STATE OF ODISHA BIKRAM KESHARI DAS VS	GANESH PRASAD MOHANTY VS	// // ()	
379	D-WP(C)/20511/2026	COMMISSIONER, ODISHA INFORMATION COMMISSION(RTI), SECOND APPELLATE AUTHORITY, BHUBANESWAR RATAN KUMAR SAHU VS	KRISHNA CHANDRA SAHU VS	// // ()	
380	D-WP(C)/20512/2026	STATE OF ODISHA MADHUSUDAN BHOI VS	MANOJ KUMAR MOHANTY VS	// // ()	
381	D-WP(C)/20513/2026	STATE OF ODISHA PIYUS MOHAN PATTANAYAK VS	KRISHNA CHANDRA SAHU VS	// // ()	
382	D-WP(C)/20514/2026	STATE OF ODISHA BALARAM NAIK VS	MANOJ KUMAR MOHANTY VS	// // ()	
383	D-WP(C)/20515/2026	STATE OF ODISHA M/S.ATLAS PVC PIPES LTD, CUTTACK VS	PRATIK DASH VS	// // ()	
384	D-WP(C)/20516/2026	BANK OF BARODA, GUJARAT TARA PRASAD PARAMGURU VS	SOUBHAGYA CHANDRA DEVDASH VS	// // ()	
385	D-WP(C)/20517/2026	STATE OF ODISHA SOUMENDRA NARAYAN PANIGRAHI VS	GYANA RANJAN SETHI VS	// // ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :04/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/20518/2026	BISWAJIT BISWAL VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	// 0 //	
387	D-WP(C)/20520/2026	MANORANJAN BISWAL VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //	
388	D-WP(C)/20521/2026	JAYANTA KUMAR BISWAL VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //	
389	D-WP(C)/20522/2026	GADADHAR SAHU VS STATE OF ODISHA	PRASANNA KUMAR MISRA VS	// 0 //	
390	D-WP(C)/20523/2026	SUKANTI BISWAL VS STATE OF ODISHA	SIDHANT DAS VS	// 0 //	
391	D-WP(C)/20525/2026	BABU SETHI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202600093
392	D-WP(C)/20527/2026	SUDHANSU SEKHAR PANDA VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //	
393	D-WP(C)/20530/2026	KULAMANI PADHI VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //	AOD20230000467C202600028
394	D-WP(C)/20532/2026	ROJALINI LENKA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	AOR20220001583C202600093
395	D-WP(C)/20533/2026	PRAMOD RANJAN SINGH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
396	D-WP(C)/20537/2026	AGADHU CHARAN BEURA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
397	D-WP(C)/20538/2026	PATITAPABANA PATI	GYANENDRA CHANDRA SWAIN	//	

ORISSA HIGH COURT

FILING REPORT AS ON :04/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/20539/2026	ABANTI DAS	SIDHARTH SANKAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
399	D-WP(C)/20541/2026	DR.BRAJENDRA KUMAR NAYAK	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
400	D-WP(C)/20542/2026	MANAS RANJAN SINGH	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
401	D-WP(C)/20544/2026	ABHISEKH BEHERA	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
402	D-WP(C)/20545/2026	DEEPAK KUMAR HOTA	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
403	D-WP(C)/20547/2026	DHANESWAR BEHERA	SWETA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
404	D-WP(C)/20549/2026	DR.LAXMIDHAR BARIK	SAILESH CHANDRA SAMANTARAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
405	D-WP(C)/20551/2026	SUDHIRA PARICHHA	DR. SIMANCHALLA RANJIT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
406	D-WP(C)/20553/2026	SUBHAKANTA PATTNAIK @ PATTNAYAK	KEDAR KUMAR DASH	//	
		VS	VS	0	
		TAHASILDAR BHUBANESWAR		//	
407	D-WP(C)/20557/2026	SRIDHAR JENA	RABI NARAYAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/20558/2026	SUCHITRA PATTNAIK @ PATTNAYAK	KEDAR KUMAR DASH	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :04/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-WP(C)/20559/2026	TAHASILDAR BHUBANESWAR KUNEL BALIARSINGH VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	// // ()	
410	D-WP(C)/20560/2026	BAISHNAB CHARAN MOHARANA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // ()	
411	D-WP(C)/20561/2026	ABHAYA KUMAR JENA @AVAYA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	// // ()	
412	D-WP(C)/20562/2026	Dr. KISHORE CHANDRASEKHAR PANIGRAHI VS UNION OF INDIA	SUKANTA KUMAR MISHRA VS	// // ()	AOR20220004309C202600021
413	D-WP(C)/20563/2026	DANDADHAR BEHERA VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// // ()	
414	D-WP(C)/20564/2026	ASHOK SENAPATI VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// // ()	
415	D-WPCRL/13249/2026	MAMITA SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	//0 // ()	
416	D-WPCRL/13294/2026	JUGAL NAYAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// // ()	AOR20220001631C202600125
417	D-ABLAPL/13179/2026	UMAKANTA MOHANTA VS STATE OF ODISHA	SARADA PRASAD DASH VS	RASGOBINDPUR /232 /2026 // ()	
418	D-ABLAPL/13180/2026	DAKTAR BISOYI VS STATE OF ODISHA	MAHES DAS VS	SHERAGADA /98 /2026 // ()	
419	D-ABLAPL/13194/2026	BABI NAYAK VS STATE OF ODISHA	ASWINI KUMAR MISHRA VS	BOLAGARH P.S. /63 /2026 // ()	

ORISSA HIGH COURT

FILING REPORT AS ON :04/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/13199/2026	MANOJ SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /252 /2026 () //	AOD20240000242C202600102
421	D-ABLAPL/13200/2026	NRUSINGHA CHARAN BEHERA VS STATE OF ODISHA	SUSAMPAD HOTA VS	BHADRAK RURAL /804 /2025 () //	
422	D-ABLAPL/13202/2026	PRAHALLAD NAIK VS STATE OF ODISHA	DIGAMBAR SETHI VS	/ /0 () //	
423	D-ABLAPL/13207/2026	DILLIP KUMAR MISHRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
424	D-ABLAPL/13210/2026	GANDHARB JENA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
425	D-ABLAPL/13214/2026	ALOK KUMAR SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
426	D-ABLAPL/13215/2026	NALINI CHAMPATI @ CHAMPATIRAY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	JANKIA P.S. /278 /2026 () //	
427	D-ABLAPL/13217/2026	UDAY KUMAR NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
428	D-ABLAPL/13218/2026	KESHAB CHANDRA SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
429	D-ABLAPL/13219/2026	BHAGABAN MAJHI VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	BASUDEVPUR /213 /2026 () //	
430	D-ABLAPL/13226/2026	AMIT KUMAR PRADHAN VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	JARADA /114 /2026 () //	AOR20220001207C202600029
431	D-ABLAPL/13231/2026	ROSHAN TRIPATHY	BIBHUTI BHUSAN MISHRA	CHANDAHANDI /131 /2019	

ORISSA HIGH COURT

FILING REPORT AS ON :04/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
432	D-ABLAPL/13233/2026	STATE OF ODISHA BISWA RANJAN DASH	JNYANANANDA PANDA	BERHAMPUR SADAR /256 /2026	
		VS	VS	()	
433	D-ABLAPL/13234/2026	STATE OF ODISHA BIJAYA MALLIK	ARIJEET MISHRA	RAJNAGAR /103 /2026	
		VS	VS	()	
434	D-ABLAPL/13235/2026	STATE OF ODISHA SIBA PRASAD PUJARI	ARIJEET MISHRA	JEYPORE SADAR /114 /2026	
		VS	VS	()	
435	D-ABLAPL/13236/2026	STATE OF ODISHA RAJESH BAGH @ RAJESH KHILLO	ARIJEET MISHRA	JEYPORE MAHILA /45 /2026	
		VS	VS	()	
436	D-ABLAPL/13239/2026	STATE OF ODISHA RINKU KOLETH @ SINGH	SURESH KUMAR JENA	RAJGANGPUR /235 /2026	
		VS	VS	()	
437	D-ABLAPL/13241/2026	STATE OF ODISHA AMAR @ AMRA PALAI	UMAKANTA BARIK	KHALLIKOTE /860 /2024	
		VS	VS	()	
438	D-ABLAPL/13242/2026	STATE OF ODISHA SARASWATI SAHU	ASMIYA RANJAN MAJHI	KUAKHIA /185 /2026	
		VS	VS	()	
439	D-ABLAPL/13243/2026	STATE OF ODISHA BASANTA MAJHI	SUSHANTA KUMAR JOSHI	TUREIKELA /321 /2025	
		VS	VS	()	
440	D-ABLAPL/13244/2026	STATE OF ODISHA TRIGARTTA SAHU	SUSHANTA KUMAR JOSHI	SINDHIKELA PS /233 /2025	
		VS	VS	()	
441	D-ABLAPL/13245/2026	STATE OF ODISHA SK. RIJUAN @ SK. RIZWAN	AMULYA RATNA PANDA	SAHADEV KHUNTA /207 /2026	
		VS	VS	()	
442	D-ABLAPL/13248/2026	STATE OF ODISHA RAHUL PADHIARI @ RAHUL PADHARI	AMITAV TRIPATHY	ITAMATI /140 /2026	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :04/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/13250/2026	STATE OF ODISHA SK. IMTIYAZ @ SK. RAJU VS	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /207 /2026 ()	
444	D-ABLAPL/13252/2026	STATE OF ODISHA KAMALAKANTA BEHERA VS	DEBASISH PATNAIK VS	// KENDRAPARA SADAR /632 /2021 ()	
445	D-ABLAPL/13261/2026	STATE OF ODISHA LITUA NAYAK @ BIKASH CHANDRA NAIK VS	AMLAN SHAKTI PAUL VS	// BEGUNIA P.S. /179 /2026 ()	
446	D-ABLAPL/13263/2026	STATE OF ODISHA SIDHA @ SIDHANTA NAYAK @ NAIK VS	DEEPAK RANJAN PARIDA VS	// KHANDAGIRI P.S. /220 /2019 ()	
447	D-ABLAPL/13265/2026	STATE OF ODISHA LINGARAJ PANIGRAHI VS	MITHUN DAS VS	// SAHID NAGAR P.S. /105 /2026 ()	
448	D-ABLAPL/13272/2026	STATE OF ODISHA SASWAT RANJAN PANDA VS	BHARAT JALLI VS	// Cyber Crime and Economic Offenses, Rayagada /3A0120250001069C202600014 ()	
449	D-ABLAPL/13273/2026	STATE OF ODISHA SURENDRA PRASAD VS	SIDHARTHA DAS VS	// JODA /148 /2026 ()	
450	D-ABLAPL/13279/2026	STATE OF ODISHA TOFAN BARIK VS	KASHINATH PATTANAIAK VS	// CHOUDWAR /220 /2026 ()	
451	D-ABLAPL/13283/2026	STATE OF ODISHA RABINDRA BARIK VS	PREETAM MISHRA VS	// BAUNISUNI /12 /2026 ()	
452	D-ABLAPL/13286/2026	STATE OF ODISHA NIHAR RANJAN SWAIN VS	BHABANI SHANKAR DASPARIDA VS	// MAHILA P.S.(BBSR) /132 /2026 ()	
453	D-ABLAPL/13287/2026	STATE OF ODISHA BASANT GUPTA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// JONK /122 /2026 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :04/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-ABLAPL/13288/2026	AJIT PADHIARY VS STATE OF ODISHA	BISWABHUSAN DAS VS	JAGATSINGPUR /320 /2026 () //	
455	D-ABLAPL/13290/2026	SK. IMTYAZ ALLI VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	SALIPUR /184 /2026 () //	
456	D-ABLAPL/13292/2026	NARAYAN BEHERA VS STATE OF ODISHA	DEBASHIS ROUSTRAY VS	BALIANTA P.S. /195 /2026 () //	
457	D-ABLAPL/13293/2026	BABURAM MOHANTA VS STATE OF ODISHA	KULDEEP MOHANTY VS	BETNOTI /183 /2026 () //	AOD2024000012C202600128
458	D-ABLAPL/13296/2026	BIBHUTI SWAIN VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	CHOUDWAR /276 /2026 () //	
459	D-ABLAPL/13298/2026	KALIA SAHU VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	JAGANNATHA PRASAD /161 /2026 () //	
460	D-ABLAPL/13306/2026	TARUNAKANTA MOHANTY VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	MANCHESWAR P.S. /235 /2026 () //	AOR20260000160C202600010
461	D-ABLAPL/13308/2026	MD. SALMAN KHAN VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /175 /2026 () //	
462	D-ABLAPL/13310/2026	BIRANCHI NARAYAN DASH VS STATE OF ODISHA	SABYASACHI MISHRA VS	PIPLI /246 /2026 () //	
463	D-ABLAPL/13337/2026	BHAGABAT MOHAN JENA @ HANSA JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	RAIBANIA /42 /2026 () //	
464	D-ABLAPL/13338/2026	MD.KONEN @ KAONEN VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	BARGAON /283 /2025 () //	
465	D-ABLAPL/13339/2026	GANESH SAMANTARAY	JYOTIRMAYA SAHOO	CHANDAKA P.S. /204 /2026	

ORISSA HIGH COURT

FILING REPORT AS ON :04/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
466	D-ABLAPL/13340/2026	RANJEET SAHOO @ RANJIT SAHOO	PRABODHA CHANDRA NAYAK	MOTANGA /140 /2026	AOR20220001657C202600074
		VS	VS	()	
		STATE OF ODISHA		//	
467	D-ABLAPL/13343/2026	S.K.NABI	TUKUNA KUMAR MISHRA	RAYAGADA TOWN /155 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
468	D-ABLAPL/13344/2026	BANSIDHARA SAHU @ VICKY SAHU	SUJIT KUMAR PATNAIK	BADABAZAR /274 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
469	D-ABLAPL/13346/2026	RAVI @ NAGA REDI RAMA RAO	TUKUNA KUMAR MISHRA	RAYAGADA TOWN /155 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
470	D-ABLAPL/13347/2026	SWAPNARANI NAYAK	JYOTIRMAYA SAHOO	CHANDAKA P.S. /204 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
471	D-ABLAPL/13348/2026	MANOJ KUMAR NAHAK @ MANOJ NAHAK	SARAT KUMAR JENA	RAMBHA (KHALLIKOTE) /27 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
472	D-ABLAPL/13350/2026	SUBHRAMANYU SAHOO @ LULU	NIRANJAN PANDA	PARJANG /583 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
473	D-ABLAPL/13354/2026	DEBARAJ KANDHAPANI	AKSHAYA KUMAR SAHOO	TUMUDIBANDHA /51 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :04/05/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPCRL/13294/2026 WPCRL/ /	JUGAL NAYAK MP	SOUBHAGYA KUMAR DASH	14/2026
2	D-RFA/252/2006 RFA/252/2006	KRUSHAKBANDHU AGENCY MP	M/S.MANOJ KU.MISHRA	22/2026
3	D-CRP/20470/2026 CRP/ /	PRAKASH PANIGRAHI MP	DEBADATTA MOHANTY	40/2026
4	D-CRP/20470/2026 CRP/ /	PRAKASH PANIGRAHI MP	DEBADATTA MOHANTY	41/2026
5	D-CRP/20495/2026 CRP/ /	RANJAN KUMAR SAHOO MP	AMIT PRASAD BOSE	42/2026
6	D-JCRLA/39/2013 JCRLA/39/2013	SARAT GOUDA@GAHIR MP	GOUTAM MISHRA(Sr. Adv)	126/2026
7	D-CMAPL/20381/2026 CMAPL/ /	DIVISIONAL MANAGER,ORIENTAL INSURANCE CO.LTD.BRANCH MP	M/CHITOSH SINGH	128/2026
8	D-LAA/20309/2026 LAA/ /	DUSASAN NAYAK MP	TATHAGATA SAHOO	152/2026
9	D-LAA/20310/2026 LAA/ /	JHUMPA NAYAK MP	TATHAGATA SAHOO	153/2026
10	D-LAA/20420/2026 LAA/ /	BHOLANATH SAHU MP	DHANANJAYA MUND	154/2026
11	D-LAA/20420/2026 LAA/ /	BHOLANATH SAHU MP	DHANANJAYA MUND	155/2026
12	D-LAA/20420/2026 LAA/ /	BHOLANATH SAHU MP	DHANANJAYA MUND	156/2026
13	D-LAA/20421/2026 LAA/ /	HIMANSHU BHOI MP	DHANANJAYA MUND	157/2026
14	D-LAA/20421/2026 LAA/ /	HIMANSHU BHOI MP	DHANANJAYA MUND	158/2026
15	D-TRP(C)/20299/2026 TRP(C)/ /	PREETI MALLIK @ BARAD MP	TRILOCHAN NANDA	159/2026
16	D-LAA/20421/2026 LAA/ /	HIMANSHU BHOI MP	DHANANJAYA MUND	159/2026
17	D-TRP(C)/20367/2026 TRP(C)/ /	MAMALI BHUTIA MP	DWARIKA PRASAD MOHANTY	160/2026
18	D-RPFAM/20457/2026 RPFAM/ /	SANJAYA KUMAR SAMANTRAY MP	DIPTI RANJAN BHOKTA	196/2026
19	D-RPFAM/20457/2026 RPFAM/ /	SANJAYA KUMAR SAMANTRAY MP	DIPTI RANJAN BHOKTA	197/2026
20	D-RVWPET/20429/2026 RVWPET/113/2026	M/S.SARALA MADAN INFRASTRUCTURE SOLUTIONS PVT.LTD. MP	SOUTMYA BEESRA	203/2026
21	D-RVWPET/55374/2025 RVWPET/ /	D.M., SRIRAM GENERAL INSURANCE CO.LTD. MP	AMAM ALI KHAN	204/2026
22	D-RVWPET/20476/2026 RVWPET/ /	MAHANADI COALFIELDS LTD., BURLA MP	HARIPAD MOHANTY	205/2026
23	D-RVWPET/20476/2026 RVWPET/ /	MAHANADI COALFIELDS LTD., BURLA MP	HARIPAD MOHANTY	206/2026
24	D-RVWPET/20479/2026 RVWPET/ /	MAHANADI COALFIELDS LTD., BURLA MP	HARIPAD MOHANTY	207/2026
25	D-RVWPET/20479/2026 RVWPET/ /	MAHANADI COALFIELDS LTD., BURLA MP	HARIPAD MOHANTY	208/2026
26	D-RVWPET/20476/2026	MAHANADI COALFIELDS LTD., BURLA	HARIPAD MOHANTY	

	RVWPET/ /	MP		209/2026
27	D-RVWPET/20479/2026	MAHANADI COALFIELDS LTD., BURLA	HARIPAD MOHANTY	
	RVWPET/ /	MP		210/2026
28	D-RVWPET/20483/2026	MAHANADI COALFIELDS LTD., BURLA	HARIPAD MOHANTY	
	RVWPET/ /	MP		211/2026
29	D-RVWPET/20483/2026	MAHANADI COALFIELDS LTD., BURLA	HARIPAD MOHANTY	
	RVWPET/ /	MP		212/2026
30	D-RVWPET/20483/2026	MAHANADI COALFIELDS LTD., BURLA	HARIPAD MOHANTY	
	RVWPET/ /	MP		213/2026
31	D-RVWPET/20492/2026	MAHANADI COALFIELDS LTD., BURLA	HARIPAD MOHANTY	
	RVWPET/ /	MP		214/2026
32	D-RVWPET/20492/2026	MAHANADI COALFIELDS LTD., BURLA	HARIPAD MOHANTY	
	RVWPET/ /	MP		215/2026
33	D-RVWPET/20492/2026	MAHANADI COALFIELDS LTD., BURLA	HARIPAD MOHANTY	
	RVWPET/ /	MP		216/2026
34	D-RVWPET/20494/2026	MAHANADI COALFIELDS LTD., BURLA	HARIPAD MOHANTY	
	RVWPET/ /	MP		217/2026
35	D-RVWPET/20494/2026	MAHANADI COALFIELDS LTD., BURLA	HARIPAD MOHANTY	
	RVWPET/ /	MP		218/2026
36	D-RVWPET/20494/2026	MAHANADI COALFIELDS LTD., BURLA	HARIPAD MOHANTY	
	RVWPET/ /	MP		219/2026
37	D-RVWPET/20496/2026	MAHANADI COALFIELDS LTD., BURLA	HARIPAD MOHANTY	
	RVWPET/ /	MP		220/2026
38	D-RVWPET/20496/2026	MAHANADI COALFIELDS LTD., BURLA	HARIPAD MOHANTY	
	RVWPET/ /	MP		221/2026
39	D-RVWPET/20496/2026	MAHANADI COALFIELDS LTD., BURLA	HARIPAD MOHANTY	
	RVWPET/ /	MP		222/2026
40	D-RVWPET/20498/2026	MAHANADI COALFIELDS LTD., BURLA	HARIPAD MOHANTY	
	RVWPET/ /	MP		223/2026
41	D-RVWPET/20498/2026	MAHANADI COALFIELDS LTD., BURLA	HARIPAD MOHANTY	
	RVWPET/ /	MP		224/2026
42	D-RVWPET/20498/2026	MAHANADI COALFIELDS LTD., BURLA	HARIPAD MOHANTY	
	RVWPET/ /	MP		225/2026
43	D-RVWPET/20500/2026	MAHANADI COAL FIELDS LTD., BURLA	HARIPAD MOHANTY	
	RVWPET/ /	MP		226/2026
44	D-RVWPET/20500/2026	MAHANADI COAL FIELDS LTD., BURLA	HARIPAD MOHANTY	
	RVWPET/ /	MP		227/2026
45	D-RVWPET/20500/2026	MAHANADI COAL FIELDS LTD., BURLA	HARIPAD MOHANTY	
	RVWPET/ /	MP		228/2026
46	D-RVWPET/20504/2026	MAHANADI COALFIELDS LTD., BURLA	HARIPAD MOHANTY	
	RVWPET/ /	MP		229/2026
47	D-RVWPET/20504/2026	MAHANADI COALFIELDS LTD., BURLA	HARIPAD MOHANTY	
	RVWPET/ /	MP		230/2026
48	D-RVWPET/20504/2026	MAHANADI COALFIELDS LTD., BURLA	HARIPAD MOHANTY	
	RVWPET/ /	MP		231/2026
49	D-MATA/54954/2024	RAGHUNATH BARAL	BISHNU BRATA SINGH,PRIYABRATA SINHA	
	MATA/2/2025	MP		275/2026
50	D-MATA/88/2022	BARUN KUMAR PANDA	BRUNDABAN ROUT	
	MATA/88/2022	MP		276/2026
51	D-MATA/121/2023	RAMESH CHANDRA MAHARANA	JYOTI PATNAIK	
	MATA/121/2023	MP		277/2026
52	D-MATA/20346/2026	RASMITA KUMARI CHOUDURY	JAGADIP SAHOO	
	MATA/ /	MP		278/2026
53	D-MATA/20346/2026	RASMITA KUMARI CHOUDURY	JAGADIP SAHOO	
	MATA/ /	MP		279/2026
54	D-MATA/19393/2026	RAKESH KUMAR JENA	ASHOK KUMAR BEHERA	
	MATA/ /	MP		280/2026
55	D-MATA/20422/2026	AMIT KUMAR AGARWAL	SIDDHANT SARANGI	
	MATA/ /	MP		281/2026
56	D-MATA/20422/2026	AMIT KUMAR AGARWAL	SIDDHANT SARANGI	
	MATA/ /	MP		282/2026
57	D-BLAPL/9272/2026	PRADIP KUMAR PANDA @ BABUL	RAJ KISHOR SWAIN	
	BLAPL/3188/2026	MP		302/2026

58	D-BLAPL/8119/2026 BLAPL/2957/2026	SARFARAZ ALAM MP	MD. RIAZ	303/2026
59	D-BLAPL/8692/2026 BLAPL/2989/2026	SOUMYARANJAN BEHERA MP	USHARANI PATI	304/2026
60	D-BLAPL/9018/2026 BLAPL/3255/2026	MANORANJAN PATTNAIK MP	SUDEEP KUMAR SARANGI	305/2026
61	D-BLAPL/4274/2026 BLAPL/1567/2026	PREMANANDA MALLIK MP	RAJENDRA NARAYAN ROUT	306/2026
62	D-BLAPL/10872/2026 BLAPL/3700/2026	MANOJ MUKHI MP	SURYAKANTA DWIBEDI	307/2026
63	D-BLAPL/11927/2026 BLAPL/4014/2026	ARUN MAHTO MP	RAJIB BIHARI MISHRA	308/2026
64	D-BLAPL/4037/2024 BLAPL/1203/2024	DEEPAK KUMAR CHHOTARAY MP		309/2026
65	D-CONTC/11126/2026 CONTC/1533/2026	HEMANTA KUMAR SAHU MP		327/2026
66	D-CONTC/51057/2025 CONTC/6184/2025	DIPAK KUMAR BEHERA MP		328/2026
67	D-CRLREV/11692/2026 CRLREV/329/2026	J. UPENDRA PATRA MP	JYOTIRMAYA SAHOO	559/2026
68	D-CRLREV/13189/2026 CRLREV/ /	AVIGNA DEVA INVESTMENT, 1ST FLOOR MP	KUSUMIPAR COLLEGE SQUARE, CUTTACK	560/2026
69	D-CRLREV/13189/2026 CRLREV/ /	AVIGNA DEVA INVESTMENT, 1ST FLOOR MP	KUSUMIPAR COLLEGE SQUARE, CUTTACK	561/2026
70	D-CRLREV/13189/2026 CRLREV/ /	AVIGNA DEVA INVESTMENT, 1ST FLOOR MP	KUSUMIPAR COLLEGE SQUARE, CUTTACK	562/2026
71	D-CRLREV/13191/2026 CRLREV/ /	SANJAY KUMAR MAHALIK MP	SARADA PRASANNA SARANGI	563/2026
72	D-CRLREV/5470/2026 CRLREV/180/2026	JALIL KHAN MP	PUNIL KUMAR SWAIN	564/2026
73	D-CRLREV/5679/2026 CRLREV/171/2026	SUBASH @ SUBASH CHANDRA NAYAK MP	MALAYA RANJAN BEHERA	565/2026
74	D-CRLREV/13311/2026 CRLREV/ /	VIRENDRA KUMAR SINGH MP	PRATYUSH RANJAN PATTNAIK	566/2026
75	D-ABLAPL/5160/2026 ABLAPL/2309/2026	SURYAKANTA BARAD MP		709/2026
76	D-ABLAPL/6935/2026 ABLAPL/2965/2026	SURYA NARAYAN PANDA MP		710/2026
77	D-ABLAPL/3853/2026 ABLAPL/1702/2026	SUNIL SAHU MP		711/2026
78	D-ABLAPL/6579/2026 ABLAPL/2804/2026	HAREKRUSHNA NAYAK @ HARIA MP		712/2026
79	D-ABLAPL/4351/2026 ABLAPL/1980/2026	KRISH @ KRISHU @ ASHUTOSH MALLIK MP		713/2026
80	D-ABLAPL/5586/2026 ABLAPL/2460/2026	SURYAKANTA BARIK MP		714/2026
81	D-ABLAPL/3519/2026 ABLAPL/1834/2026	GARUDADHWAJA DANDSENA @ GARUDWAJ @ GANESH MP		715/2026
82	D-ABLAPL/7063/2026 ABLAPL/3013/2026	ABHISHEK DIGAL MP		716/2026
83	D-ABLAPL/5688/2026 ABLAPL/2435/2026	GURUDEV KHILLO @ KHILA MP		717/2026
84	D-ABLAPL/5566/2026 ABLAPL/2382/2026	RABIN SAHIS @ RABINDRA KU. SAHIS MP		718/2026
85	D-ABLAPL/3395/2026 ABLAPL/1548/2026	SAKIL KHAN MP		719/2026
86	D-ABLAPL/9096/2023 ABLAPL/9096/2023	PRAMATHESH ACHARYA MP	TANMAYA KUMAR MOHANTY	720/2026
87	D-FAO/20275/2026 FAO/ /	MOTI RANJAN BEHERA MP	CHITTA RANJAN LENKA	735/2026
88	D-FAO/20326/2026 FAO/ /	MALATI ROY MP	SATYABAN SAHOO	736/2026
89	D-FAO/20415/2026	MANAGING COMMITTEE OF PANCHAYAT	ANGERSHION, LADHIGAON	

	FAO/ /	MP		737/2026
90	D-FAO/20439/2026	GOLAKA BIHARI GHADEI	SANGRAM JENA	
	FAO/ /	MP		738/2026
91	D-FAO/20446/2026	MANAS RANJAN SENAPATI	SANGRAM JENA	
	FAO/ /	MP		739/2026
92	D-RSA/31895/2025	SUKALATA SAHOO	SRINIBASH SATAPATHY	
	RSA/480/2025	MP		739/2026
93	D-RSA/441/2023	BENGAMANI MOHAPATRA	TUSAR KUMAR MISHRA	
	RSA/441/2023	MP		740/2026
94	D-FAO/20449/2026	ADIKANDA PRADHAN	JYOTI RANJAN KHUNTIA	
	FAO/ /	MP		740/2026
95	D-FAO/20455/2026	PRAMOD KUMAR PANDA	JYOTI RANJAN KHUNTIA	
	FAO/ /	MP		741/2026
96	D-RSA/442/2023	BENGAMANI MOHAPATRA	TUSAR KUMAR MISHRA	
	RSA/442/2023	MP		741/2026
97	D-RSA/230/2019	RUPA NAYAK	M/S.DARPAHARI DHAL	
	RSA/230/2019	MP		742/2026
98	D-FAO/20458/2026	PURNA CHANDRA DASH	SANGRAM JENA	
	FAO/ /	MP		742/2026
99	D-FAO/20478/2026	DILLIP KUMAR SAHOO	MAHENDRA KUMAR SAHOO	
	FAO/ /	MP		743/2026
100	D-RSA/20375/2026	PAILI SARASWATI @ P. SARASWATI	TANMAY MISHRA	
	RSA/ /	MP		743/2026
101	D-RSA/20469/2026	URMILA SWAIN	DEBAKANT MOHANTY	
	RSA/ /	MP		744/2026
102	D-FAO/20484/2026	M.C. OF RAGHUNATH BIDYAPITHA (HIGH SCHOOL),	MAHENDRA KUMAR SAHOO	
	FAO/ /	MP		744/2026
103	D-RSA/20471/2026	SUBASH CHANDRA PADHY	AMIT PRASAD BOSE	
	RSA/ /	MP		745/2026
104	D-FAO/20486/2026	M.C. OF PANCHANAN U.P.(M.E) SCHOOL,	MAHENDRA KUMAR SAHOO	
	FAO/ /	MP		745/2026
105	D-RSA/20473/2026	URMILA SWAIN	DEBAKANT MOHANTY	
	RSA/ /	MP		746/2026
106	D-RSA/20509/2026	SUMITRA GADABA @ SUMITRA GADAVAAMIT PRASAD BOSE		
	RSA/ /	MP		747/2026
107	D-RSA/20509/2026	SUMITRA GADABA @ SUMITRA GADAVAAMIT PRASAD BOSE		
	RSA/ /	MP		748/2026
108	D-CMP/7441/2026	SUPERINTENDING ENGINEER (CIVIL), POSTAL CIVIL CIRCLE, BIHAR		
	CMP/423/2026	MP		873/2026
109	D-CMP/6002/2026	JAGANNATH ROUTO @ ROUT	MADAN MOHAN SWAIN	
	CMP/310/2026	MP		874/2026
110	D-CMP/18123/2026	MEERA SAHU	PRASANTA KUMAR NANDA	
	CMP/708/2026	MP		875/2026
111	D-CMP/20277/2026	DEBASHISHA HOTA	IN PERSON	
	CMP/ /	MP		876/2026
112	D-CMP/4354/2026	BHARATPUR COLLIERY LABOUR UNION,	AMIT PRASAD BOSE	
	CMP/229/2026	MP		877/2026
113	D-CMP/41821/2025	KUNJALATA JENA	HRUDANANDA MOHAPATRA	
	CMP/760/2026	MP		878/2026
114	D-CMP/20407/2026	KAUSHALYA BAI	OM SWARUP	
	CMP/ /	MP		879/2026
115	D-CMP/20474/2026	ARUN KHUNTIA	SATYABADI MANTRY	
	CMP/ /	MP		880/2026
116	D-CMP/20418/2026	KABIRAJ SWAIN	SIDDHANT SARANGI	
	CMP/ /	MP		881/2026
117	D-CMP/20506/2026	SUREKHA BALIARSINGH	BIKRAM RATH	
	CMP/ /	MP		882/2026
118	D-CMP/20554/2026	MANAS KUMAR DAS	SUKANTA KUMAR NAYAK (2)	
	CMP/ /	MP		883/2026
119	D-MACA/5672/2026	MANOJ GOCHHAYAT	JEEVANJYOTI MOHANTY	
	MACA/ /	MP		1065/2026
120	D-MACA/20297/2026	NATIONAL INSURANCE COMPANY LTD.	NIBEDITA MOHANTY	
	MACA/ /	MP		1066/2026

121	D-MACA/52827/2025 MACA/ /	PAULINA MINZ MP	ARPIT SARANGI	1067/2026
122	D-MACA/20355/2026 MACA/ /	M/S. RELIANCE GENERAL INSURANCE COMPANY LTD., BHUBANESWAR MP		1068/2026
123	D-MACA/20355/2026 MACA/ /	M/S. RELIANCE GENERAL INSURANCE COMPANY LTD., BHUBANESWAR MP		1069/2026
124	D-MACA/20466/2026 MACA/ /	D.M., UNITED INDIA INSURANCE CO.LTD. MP	RAMESH CHANDRA SAHOO 1	1070/2026
125	D-MACA/20466/2026 MACA/ /	D.M., UNITED INDIA INSURANCE CO.LTD. MP	RAMESH CHANDRA SAHOO 1	1071/2026
126	D-MACA/14847/2026 MACA/ /	D.M., ORIENTAL INSURANCE COMPANY LTD. MP	ADAMS SIKRANSAMBALPUR	1072/2026
127	D-MACA/19658/2026 MACA/ /	THE DIVISIONAL MANAGER, THE ORIENTAL INSURANCE COMPANY LTD., MP	ROURKELA	1073/2026
128	D-CRLMC/13201/2026 CRLMC/ /	DHIRENDRA KUMAR NATH MP	MANOJ KUMAR MOHANTY	1191/2026
129	D-CRLMC/13204/2026 CRLMC/ /	SUBHAM KUMAR DUSAR MP	NABIN KUMAR SATPATHY	1192/2026
130	D-CRLMC/13205/2026 CRLMC/ /	SK.JAYLAL MP	ARUN KUMAR BEHERA	1193/2026
131	D-CRLMC/11647/2026 CRLMC/ /	AJIT KUMAR SINGH MP	SOMANATHA PRADHAN	1194/2026
132	D-CRLMC/13237/2026 CRLMC/ /	SANJAYA KUMAR MOHANTY MP	BISHNU PRASAD PRADHAN	1195/2026
133	D-CRLMC/13247/2026 CRLMC/ /	SIPU @ PRAMOD KUMAR NAYAK MP	MALAYA RANJAN BEHERA	1196/2026
134	D-CRLMC/1853/2026 CRLMC/467/2026	BANSIDHAR PRADHAN MP	AMIT PRASAD BOSE	1197/2026
135	D-CRLA/13197/2026 CRLA/ /	NIKUNJA RAMAN SATAPATHY MP	RAMESH CHANDRA BEHERA	1197/2026
136	D-CRLA/13203/2026 CRLA/ /	GURUBARU TUMULIA @ TAMALIA MP	SUSAMPAD HOTA	1198/2026
137	D-CRLMC/13275/2026 CRLMC/ /	SANTOSH RAJU MP	BIBHUTI BHUSAN SWAIN	1198/2026
138	D-CRLMC/10634/2026 CRLMC/1327/2026	KALINGA KESHARI RATH MP	HARAPRASAD PANDA	1199/2026
139	D-CRLA/13203/2026 CRLA/ /	GURUBARU TUMULIA @ TAMALIA MP	SUSAMPAD HOTA	1199/2026
140	D-CRLMC/1397/2025 CRLMC/238/2025	BANOJAMANJARI DAS MP	HEMANTA KU. TRIPATHY	1200/2026
141	D-CRLA/13203/2026 CRLA/ /	GURUBARU TUMULIA @ TAMALIA MP	SUSAMPAD HOTA	1200/2026
142	D-CRLA/13216/2026 CRLA/ /	PRATAP SWAIN MP	GOURAV MOHANTY	1201/2026
143	D-CRLA/13216/2026 CRLA/ /	PRATAP SWAIN MP	GOURAV MOHANTY	1202/2026
144	D-CRLA/13220/2026 CRLA/ /	UDITSWAPNA SATAPATHY MP	RAMESH CHANDRA BEHERA	1203/2026
145	D-CRLA/13220/2026 CRLA/ /	UDITSWAPNA SATAPATHY MP	RAMESH CHANDRA BEHERA	1204/2026
146	D-CRLA/936/2023 CRLA/936/2023	ANIL KUMAR MOHANTA MP	SUSAMARANI SAHOO	1205/2026
147	D-CRLA/13227/2026 CRLA/ /	DINABANDHU KANDI MP	RAMDAS ACHARY	1206/2026
148	D-CRLA/13227/2026 CRLA/ /	DINABANDHU KANDI MP	RAMDAS ACHARY	1207/2026
149	D-CRLA/13262/2026 CRLA/ /	KULU @ DHARMENDRA MALIK @ MALLIK MP	KIBEKANANDA MAHAPATRA	1208/2026
150	D-CRLA/13262/2026 CRLA/ /	KULU @ DHARMENDRA MALIK @ MALLIK MP	KIBEKANANDA MAHAPATRA	1209/2026
151	D-CRLA/15098/2025 CRLA/606/2025	SURATHA@ALOK PRADHAN MP	BISWAJIT RANJAN TRIPATHY,RATIKANTA MOHAPATRA, BIDYADHAR	1210/2026
152	D-CRLA/30255/2024	BHARAT@SUSHANTA KUMAR SETHI	BIBHUTI BHUSAN SWAIN,PURNA CHANDRA DAS	

	CRLA/1070/2024	MP		1211/2026
153	D-CRLA/13349/2026 CRLA/ /	LIKUN SAHU @ RAKESH BEHERA MP	BASANTA KUMAR DAS	1212/2026
154	D-CRLA/13349/2026 CRLA/ /	LIKUN SAHU @ RAKESH BEHERA MP	BASANTA KUMAR DAS	1213/2026
155	D-WA/49852/2025 WA/551/2026	MD.HASAM KHAN MP	ANKITA MUKHERJI	1684/2026
156	D-WA/20314/2026 WA/ /	DR. MINATI PATTNAIK MP	DR. PURUSOTTAM CHULI	1685/2026
157	D-WA/20314/2026 WA/ /	DR. MINATI PATTNAIK MP	DR. PURUSOTTAM CHULI	1686/2026
158	D-WA/20372/2026 WA/ /	MAYURBHANJ SHAKTI SANGHA, BADA MP	SUBALAY DUTTA	1687/2026
159	D-WA/1780/2022 WA/1780/2022	STATE OF ODISHA MP	SANDEEP PARIDA, SR.S.C.(S AND ME)	1688/2026
160	D-WP(C)/15718/2026 WP(C)/11085/2026	NABA KUMAR RAY MP		8492/2026
161	D-WP(C)/20281/2026 WP(C)/ /	MADHABANANDA PATRA MP	ASHOK KUMAR SAHOO	8493/2026
162	D-WP(C)/20285/2026 WP(C)/ /	BISWARANJAN MOHANTY MP	SANGRAM KUMAR SINGH	8494/2026
163	D-WP(C)/20286/2026 WP(C)/ /	RAHUL PADHI MP	SANGRAM KUMAR SINGH	8495/2026
164	D-WP(C)/4827/2026 WP(C)/4123/2026	SURABHI BHOI MP	SURYAKANTA DWIBEDI	8496/2026
165	D-WP(C)/16016/2026 WP(C)/12246/2026	SUBASH CHANDRA PRADHAN MP		8497/2026
166	D-WP(C)/26249/2023 WP(C)/26249/2023	TRINATH CHARAN PATNAIK MP	M/S	8498/2026
167	D-WP(C)/16765/2026 WP(C)/12068/2026	M/S.VIRAJ STEEL AND ENERGY PVT.LTD. MP	KOMBIKANTA GURU	8499/2026
168	D-WP(C)/1116/2026 WP(C)/1423/2026	SAMARENDRA KESHARI MOHAPATRA MP	NIRANJAN PANDA	8500/2026
169	D-WP(C)/13799/2025 WP(C)/9839/2025	PITABAS MALLIK MP	NIHAL RATH	8501/2026
170	D-WP(C)/20296/2026 WP(C)/ /	KANHU CHARAN DIGAL MP	TRILOCHAN NANDA	8502/2026
171	D-WP(C)/20301/2026 WP(C)/ /	SATYABRATA BALA MP	UMAKANT SAHOO	8503/2026
172	D-WP(C)/20306/2026 WP(C)/ /	SAMSAN DIGAL MP	TRILOCHAN NANDA	8504/2026
173	D-WP(C)/20311/2026 WP(C)/ /	MANOJ DIGAL MP	TRILOCHAN NANDA	8505/2026
174	D-WP(C)/20871/2024 WP(C)/11868/2024	PARSHURAM BARIK MP		8506/2026
175	D-WP(C)/20864/2024 WP(C)/11860/2024	DHRUBA CHARAN BEHERA MP		8507/2026
176	D-WP(C)/20869/2024 WP(C)/11861/2024	SANJAY KUMAR SETHY MP		8508/2026
177	D-WP(C)/20315/2026 WP(C)/ /	ABHI DIGAL MP	TRILOCHAN NANDA	8509/2026
178	D-WP(C)/20316/2026 WP(C)/ /	RAGHUNATH SAHOO MP	TUSHAR KANTA NAYAK	8510/2026
179	D-WP(C)/20318/2026 WP(C)/ /	ABHAYA DIGAL MP	TRILOCHAN NANDA	8511/2026
180	D-WP(C)/20317/2026 WP(C)/ /	DAYANIDHI UPADHYAY MP	AKSHAYA KUMAR JENA	8512/2026
181	D-WP(C)/3583/2017 WP(C)/3583/2017	SHOBNATHRAM JAISWAL ALIAS SOBHAN MP	ANUSOUBHAYA S. DAS	8513/2026
182	D-WP(C)/20320/2026 WP(C)/ /	MITHUN DIGAL MP	TRILOCHAN NANDA	8514/2026
183	D-WP(C)/20321/2026 WP(C)/ /	HARA DIGAL MP	TRILOCHAN NANDA	8515/2026

184	D-WP(C)/20322/2026 WP(C)/ /	SANATAN PARIDA MP	MANA MOHAN PATTANAIAK	8516/2026
185	D-WP(C)/20322/2026 WP(C)/ /	SANATAN PARIDA MP	MANA MOHAN PATTANAIAK	8517/2026
186	D-WP(C)/3175/2025 WP(C)/3259/2025	SURYAMANI DASH MP	NEELAKANTHA PANDA	8518/2026
187	D-WP(C)/12190/2026 WP(C)/8925/2026	M/S.MAA MANGALA COMMUNICATION, Bhubaneswar MP	SURYAKESHWAR DASH	8519/2026
188	D-WP(C)/20329/2026 WP(C)/ /	BENUDHAR PRADHAN MP	ARUN KUMAR PATRA	8520/2026
189	D-WP(C)/20342/2026 WP(C)/ /	K.MADHUSUDAN RAO MP	RAMANATH ACHARYA	8521/2026
190	D-WP(C)/20353/2026 WP(C)/13942/2026	RAGHUNATH HEMBRAM MP	UPENDRA KUMAR SAMAL	8522/2026
191	D-WP(C)/19859/2025 WP(C)/13596/2025	KHIRODNATH KHUNTIA MP		8523/2026
192	D-WP(C)/2189/2026 WP(C)/2363/2026	NANDA KISHOR AGRAWAL @ NAND KISHOR AGRAWAL MP		8524/2026
193	D-WP(C)/45392/2025 WP(C)/32418/2025	SANATAN DAS MP	PRASANTA KUMAR TRIPATHY	8525/2026
194	D-WP(C)/20365/2026 WP(C)/ /	SUSAMA MANDAL MP	SPANDAN SRICHANDAN	8526/2026
195	D-WP(C)/20368/2026 WP(C)/ /	SASMITA ROUT MP	SAROJA KANTA SAMAL	8527/2026
196	D-WP(C)/1670/2019 WP(C)/1670/2019	SATYA RANJAN MOHANTY MP	NARAYAN PRASAD PARIJA	8528/2026
197	D-WP(C)/2140/2020 WP(C)/2140/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT. MP		8529/2026
198	D-WP(C)/7813/2026 WP(C)/6064/2026	SURJYA PRASAD ADHIKARI MP	SATYABRATA MOHANTY (1)	8530/2026
199	D-WP(C)/20374/2026 WP(C)/ /	BABURAM BHOI MP	LAXMAN BHOI	8531/2026
200	D-WP(C)/13936/2020 WP(C)/13936/2020	SAGAR KUMAR DAS MP	SATYA BRATA MOHANTY (1)	8532/2026
201	D-WP(C)/20378/2026 WP(C)/ /	M/S DHRUBA CHARAN MOHANTA , JAJPUR MP	BIBHUTI BHUSAN PANDA	8533/2026
202	D-WP(C)/20380/2026 WP(C)/ /	M/S DHRUBA CHARAN MOHANTA , JAJPUR MP	BIBHUTI BHUSAN PANDA	8534/2026
203	D-WP(C)/11679/2026 WP(C)/9041/2026	ASHOK KESHARI MP	SATRUGHNA DASH (A)	8535/2026
204	D-WP(C)/20382/2026 WP(C)/ /	M/S PRAMODINI MOHANTA, JAJPUR MP	BIBHUTI BHUSAN PANDA	8536/2026
205	D-WP(C)/34373/2025 WP(C)/24491/2025	HEMANTA KUMAR SAHOO MP	KRISHNA CHANDRA SAHU	8537/2026
206	D-WP(C)/20384/2026 WP(C)/ /	KULAMANI MEHER MP	PRADEEP KUMAR MAHAPATRA	8538/2026
207	D-WP(C)/20385/2026 WP(C)/ /	JOGENDRA SINGH PATRA MP	AMARESH TRIPATHY	8539/2026
208	D-WP(C)/20388/2026 WP(C)/ /	JOGENDRA SINGH PATRA MP	AMARESH TRIPATHY	8540/2026
209	D-WP(C)/20387/2026 WP(C)/ /	KAMLESH KUMAR SINGH MP	GYANA RANJAN MISHRA	8541/2026
210	D-WP(C)/20391/2026 WP(C)/ /	JOGENDRA SINGH PATRA MP	AMARESH TRIPATHY	8542/2026
211	D-WP(C)/20394/2026 WP(C)/ /	JOGENDRA SINGH PATRA MP	AMARESH TRIPATHY	8543/2026
212	D-WP(C)/20059/2026 WP(C)/ /	DEBASIS JENA MP	DEEPAK KUMAR MOHAPATRA	8544/2026
213	D-WP(C)/20401/2026 WP(C)/ /	RAJADHANI SCHOOL FOR BLIND, DEAF AND MUTE, Bhubaneswar MP	ANADOLYME, BRUBANESWAR MOHANTY	8545/2026
214	D-WP(C)/23352/2023 WP(C)/23352/2023	ADHIR KUMAR DUTTA MP	SAMVIT MOHANTY	8546/2026
215	D-WP(C)/23347/2023	SISHUTOSH CHAKRABORTY	SAMVIT MOHANTY	

	WP(C)/23347/2023	MP		8547/2026
216	D-WP(C)/30054/2024	SURESH CHANDRA BARIK		
	WP(C)/17439/2024	MP		8548/2026
217	D-WP(C)/3583/2017	SHOBNATHRAM JAISWAL ALIAS SOBHAN S. SOUJIK	W.S. SOUJIK	
	WP(C)/3583/2017	MP		8549/2026
218	D-WP(C)/20409/2026	M/S.B.L.AUTO INDUSTRIES(P) LTD.,BHUBANESWAR	MOHAN RATH	
	WP(C)/ /	MP		8550/2026
219	D-WP(C)/28794/2019	SUKA JENA	MAMATA MISHRA	
	WP(C)/28794/2019	MP		8551/2026
220	D-WP(C)/16901/2026	PANCHANAN JENA	KUNAL KUMAR SWAIN	
	WP(C)/11716/2026	MP		8552/2026
221	D-WP(C)/32870/2024	DHIRA BEJ	BINODA KUMAR MISHRA,B.K.MISHRA,DR. SANAND BAG,A.MOHAPATRA	
	WP(C)/20643/2024	MP		8553/2026
222	D-WP(C)/20426/2026	SUBASH MALIK	MAHESWAR MOHANTY	
	WP(C)/ /	MP		8554/2026
223	D-WP(C)/20428/2026	M/S. SOUTHPOINT HOSPITAL, CUTTACK	BIBHU PRASAD DAS	
	WP(C)/ /	MP		8555/2026
224	D-WP(C)/20432/2026	GANESH PRASAD BEHERA	GOURAV MOHANTY	
	WP(C)/ /	MP		8556/2026
225	D-WP(C)/20435/2026	M/S. KARAN SINGH SECURITY AGENCY PRANOM MOHANTY	MOHANTY	
	WP(C)/ /	MP		8557/2026
226	D-WP(C)/20440/2026	SRIDHAR MALLIK	NIRANJAN LENKA	
	WP(C)/ /	MP		8558/2026
227	D-WP(C)/20445/2026	TRINATH GIRI	AMIT PRASAD BOSE	
	WP(C)/ /	MP		8559/2026
228	D-WP(C)/20454/2026	GOBARDHAN CHOUHAN	AMIT PRASAD BOSE	
	WP(C)/ /	MP		8560/2026
229	D-WP(C)/20448/2026	KRISHNA PRIYADARSHINI ROUT	JEETENDRA KUMAR PRATIHARI	
	WP(C)/ /	MP		8561/2026
230	D-WP(C)/13026/2026	DR.BIKASH DASH	SAMIR KUMAR MISHRA (SR.ADV.)	
	WP(C)/9297/2026	MP		8562/2026
231	D-WP(C)/8019/2021	DILLIP KUMAR PARIJA	BIREN SANKAR TRIPATHY	
	WP(C)/8019/2021	MP		8563/2026
232	D-WP(C)/14611/2026	SUBHADRA ROUT	BIREN SANKAR TRIPATHY	
	WP(C)/11921/2026	MP		8564/2026
233	D-WP(C)/20459/2026	MANAS RANJAN TRIPATHY	HRUDANANDA MOHAPATRA	
	WP(C)/ /	MP		8565/2026
234	D-WP(C)/20460/2026	SAROJINI RATH	HRUDANANDA MOHAPATRA	
	WP(C)/ /	MP		8566/2026
235	D-WP(C)/20462/2026	ABDUL TAUFIQUE KHAN	VIJAYA KAR	
	WP(C)/ /	MP		8567/2026
236	D-WP(C)/20450/2026	PUSPALATA DAS	MANASI SETHI	
	WP(C)/ /	MP		8568/2026
237	D-WP(C)/20464/2026	BAIKUNTHANATH UTTARA	HRUDANANDA MOHAPATRA	
	WP(C)/ /	MP		8569/2026
238	D-WP(C)/3948/2026	PARADIP PORT AUTHORITY, JAGATSINGHPUR	ARTHA MUKHARJI	
	WP(C)/3643/2026	MP		8570/2026
239	D-WP(C)/20488/2026	GITANJALI KISSAN	ABHILASH MISHRA	
	WP(C)/ /	MP		8571/2026
240	D-WP(C)/15745/2026	JAGDISH CHANDRA JENA	SUDEEPTA KUMAR SINGH	
	WP(C)/11336/2026	MP		8572/2026
241	D-WP(C)/17268/2026	SHASMITA DHAL	SADASIVA PATRA (1)	
	WP(C)/13137/2026	MP		8573/2026
242	D-WP(C)/20482/2026	M/S MAHALAXMI AUSADHALAYA	ANAND CHANDRA SWAIN	
	WP(C)/ /	MP		8574/2026
243	D-WP(C)/20499/2026	SITARANI PATTAYAT	NIHAL RATH	
	WP(C)/ /	MP		8575/2026
244	D-WP(C)/45832/2024	M/S BHUSHAN POWER AND STEEL LTD., SARADIP	PRASANNA SARANGI, A.K.PARIJA	
	WP(C)/27048/2024	MP		8576/2026
245	D-WP(C)/20501/2026	M/S BHABANI SECURITY AGENCIES BHADRAKTA RANJAN PATNAIK		
	WP(C)/ /	MP		8577/2026
246	D-WP(C)/20502/2026	M/S MAA TARINI MEDICINE STORE	ANAND CHANDRA SWAIN	
	WP(C)/ /	MP		8578/2026

247	D-WP(C)/18484/2026 WP(C)/12736/2026	OMSHREE INFRATECH PRIVATE LIMITED, MP	JANMEDIYA KATIKIA	8579/2026
248	D-WP(C)/20503/2026 WP(C)/ /	BINOD KUMAR AGRAWAL MP	SUBHAM AGRAWAL	8580/2026
249	D-WP(C)/20511/2026 WP(C)/ /	RATAN KUMAR SAHU MP	KRISHNA CHANDRA SAHU	8581/2026
250	D-WP(C)/20512/2026 WP(C)/ /	MADHUSUDAN BHOI MP	MANOJ KUMAR MOHANTY	8582/2026
251	D-WP(C)/13754/2026 WP(C)/9929/2026	NRUSINGH CHARAN MISHRA MP	LAXMI PRASAD DWIVEDIY	8583/2026
252	D-WP(C)/13754/2026 WP(C)/9929/2026	NRUSINGH CHARAN MISHRA MP	LAXMI PRASAD DWIVEDIY	8584/2026
253	D-WP(C)/20513/2026 WP(C)/ /	PIYUS MOHAN PATTANAYAK MP	KRISHNA CHANDRA SAHU	8585/2026
254	D-WP(C)/20515/2026 WP(C)/ /	M/S.ATLAS PVC PIPES LTD, CUTTACK MP	PRATIK DASH	8586/2026
255	D-WP(C)/20514/2026 WP(C)/ /	BALARAM NAIK MP	MANOJ KUMAR MOHANTY	8587/2026
256	D-WP(C)/12368/2024 WP(C)/9162/2024	KUNTI PRADHAN MP	BIJAYA KUMAR ROUSTRAY	8588/2026
257	D-WP(C)/16901/2026 WP(C)/11716/2026	PANCHANAN JENA MP	KUNAL KUMAR SWAIN	8589/2026
258	D-WP(C)/16901/2026 WP(C)/11716/2026	PANCHANAN JENA MP	KUNAL KUMAR SWAIN	8590/2026
259	D-WP(C)/20518/2026 WP(C)/ /	BISWAJIT BISWAL MP	RAJAT KUMAR PANDA	8591/2026
260	D-WP(C)/20520/2026 WP(C)/ /	MANORANJAN BISWAL MP	GOPINATH MISHRA	8592/2026
261	D-WP(C)/20505/2026 WP(C)/ /	BADRINARAYAN SAHOO MP	ACHYUTANANDA PATTANAIAK	8593/2026
262	D-WP(C)/20533/2026 WP(C)/ /	PRAMOD RANJAN SINGH MP	KUNAL KUMAR SWAIN	8594/2026
263	D-WP(C)/20525/2026 WP(C)/ /	BABU SETHI MP	SUKANTA KUMAR DALAI	8595/2026
264	D-WP(C)/20549/2026 WP(C)/ /	DR.LAXMIDHAR BARIK MP	SAILESH CHANDRA SAMANTARAY	8596/2026
265	D-WP(C)/20551/2026 WP(C)/ /	SUDHIRA PARICHHA MP	DR. SIMANCHALLA RANJIT	8597/2026
266	D-WP(C)/20557/2026 WP(C)/ /	SRIDHAR JENA MP	RABI NARAYAN MOHANTY	8598/2026
267	D-WP(C)/20559/2026 WP(C)/ /	KUNEL BALIARSINGH MP	DR. SIMANCHALLA RANJIT	8599/2026
268	D-WP(C)/20561/2026 WP(C)/ /	ABHAYA KUMAR JENA @AVAYA MP	RABI NARAYAN MOHANTY	8600/2026
269	D-WP(C)/20564/2026 WP(C)/ /	ASHOK SENAPATI MP	JAJATI KESHARI KHUNTIA	8601/2026